

NOTIFICATION

The concerned Advocates are hereby informed that the Court Deposits Amount mentioned in Column No. 'F' of the list annexed herewith are lying unclaimed in Registrar's Personal Ledger Account in Reserve Bank Of India, Bombay for more than three complete account years from the date of decision.

They are therefore requested to take a note of their respective Court Matters as shown in Column No. 'B' of the said list and submit their applications to the concerned Judicial Department for withdrawal of respective amount **on or before 31st March, 2018**, failing which the said deposits would stand lapsed and would be credited to the Government Account as lapsed deposits on 31st March, 2018

Dated : 1st Feb, 2018

NAZIR

STATEMENT SHOWING REMITTANCE OF UNCLAIMED DEPOSITS LYING FOR MORE THAN 3 YEARS IN DECIDED JUDICIAL PROCEEDINGS LAPSE DEPOSITS TO GOVERNMENT.

	B	C	D	E	F	G	H
1	PROCEEDING NO.	LEDGER PAGE NO.	NAME OF THE ADVOCATES	NAME OF THE PARTIES	AMOUNT IN LEDGER	DATE OF DEPOSIT	DISPOSED DATE
2	WP 1805/90	56/17	Shri. S. G. Page		25000.00	6/10/1991	4/26/2007
3	WP 3431/94	110/21	Shri. Mahimkar		300000.00	22/09/94	1/16/2015
4	WP 1924/95	70/22	Shri. R. S. Mohite		60000.00	24/04/95	4/15/2009
5	WP 1991/95	161/22	M/s Haesh Mehta and Co.		45000.00	15/09/95	2/18/2008
6	WP 3775/95	165/22	Meena Doshi		100000.00	27/09/95	9/5/2008
7	WP 5073/1995	21/23	R. B.Raghuvanshi	Maharashtra State Transport Corp. V/s M. H. Mulani	115608.00	20/01/2005	2/25/2005
8	WP 378/96	55/23	Shri. A. S. Oka		1500.00	6/2/1996	12/20/2012
9	WP 4418/96	25/24	Shri. D. B. Bhaalo		Rs.10000.00 Rs.10000.00	022/09/96 26/02/97	12/10/2015
10	WP 2799/96	44/24	S. M. Naik	M/s Bearsell Insulation Ltd V/s Dyes and Chemicals Workers andAnr	200000.00	24/09/1996	8/11/2004
11	WP 460/97	190/24	Shri. A. A. Kumbhakoni		1500.00	3/12/1997	3/11/2010
12	WP 3692/96	19/25	Shri. A. A. Kumbakoni		30000.00	28/02/97	8/16/2011
13	WP 1133/97	54/25	Ms. Kiran V. Gupta		20000.00	14/03/97	5/16/2017
14	WP 835/97	105/25	Shri R. J. Kochare (N.A. Kulkarni- Respondent.)	M/s. Kelkar Electricals Pvt. Ltd. V/s Waman Kashinath Malage & Others	15000.00	5/5/1997	9/19/2006
15	WP 491/97	2/26	Shri. S. M. Oak		60000.00	28/08/07	3/25/2013
16	WP 3203/97	55/26	M/s Hegde and associates		10000 7000	29/09/97 27/03/2000	8/21/2015
17	WP 4583/97	65/26	Shri. D. N. Deshpande		11000.00	17/10/97	8/22/2011
18	WP 4360/97	91/26	Mr. Nitin Jamdar		3000.00	16/10/97	
19	WP 2617/97	115/26	Shri. G. S. Hegde		30000.00	11/11/1997	8/23/2010
20	C.A. 312/98 in WP 166/97	171/26	Shri. P. M. Palshikar		10000.00	22/01/98	7/22/2015
21	WP 106/98 and WP 107/98	193/26	Shri. R. M. Sawant		2903455.00	12/2/1998	1/23/2013
22	WP 5045/97	27/27	Shri. K.P. Anilkumar		72000.00	3/3/1998	1/12/2009
23	WP 77/98	37/27	Shri. A. S. Rao		500000.00	6/3/1998	2/1/2011
24	WP 1561/98	107/27	Shri. K. S. Bapat		2000.00	4/4/1998	1/27/2011

STATEMENT SHOWING REMITTANCE OF UNCLAIMED DEPOSITS LYING FOR MORE THAN 3 YEARS IN DECIDED JUDICIAL PROCEEDINGS LAPSE DEPOSITS TO GOVERNMENT.

	B	C	D	E	F	G	H
25	WP 5623/97	127/27	Shri. A. G. Damle		25000.00	20/04/98	7/3/2000
26	WP 1100/98	301/28	Shri. K. P. Anilkumar		278836.34 15000.00	30/01/99 21/04/04	5/7/2015
27	WP 6443/98	339/28	Shri. G. S. Godbole		60000.00	18/02/99	6/8/2015
28	C.A. 1331/99 in WP 794/99	13/29	Kalpana Kayama		15000.00	12/3/1999	6/2/2017
29	C.A. 1149/99 in WP 7036/98	35/29	Shri. Avinash D. Kango		200000.00 200000.00 400000.00	20/03/99 20/03/99 13/07/99	3/19/2010
30	WP 2034/98	43/29	M/s Utangale and Co.		10000.00	30/03/09	9/22/2015
31	C.A. 2573/99 in WP 5981/97	127/29	Badhanwalla and Co. (Respondent Advocate)	General Employees Association V/s Rastriya chemicals Fertilizers Ltd.	600000.00	23/04/99 20/10/2000	9/23/1998
32	WP 3408/99	233/29	S. B. Prabhawalkar		100000.00	24/06/99	3/19/2010
33	WP 2216/99	255/29	Shri. R. M. Sawant		100000.00	3/7/1999	4/9/2014
34	WP 1271/99	327/29	Shri. S. S. Pakale		25000.00	9/8/1999	9/27/2010
35	WP 4060/99	331/29	Shri. K. P. Anilkumar		57960.00	10/8/1999	9/6/1999
36	WP 4533/99	379/29	Smt. Gauri Godse		3000.00	6/9/1999	12/18/2017
37	WP 3939/99	25/30	Shri. S. M. Paranjape		19800.00	17/09/99	6/7/2010
38	WP 3950/99	27/30	Shri. S. M. Paranjape		27300.00	17/09/99	2/24/2011
39	WP 5098/99	47/30	Shri. P. H. Salkar		10000.00	29/09/99	1/21/2010
40	C.A. 6343/99 in WP 3004/99	79/30	Shri. D. S. Paranjape		1000.00	8/10/1999	3/5/2013
41	WP 5548/99	115/30	Shri. Ranjit V. More		5000.00	18/10/99	4/16/2014
42	WP 5423/99	163/30	Shri. K. S. Bapat		45000.00	27/10/99	12/9/2010
43	C.A. 7144/99 in WP 2601/97	189/30	Shri. Uday Kor		500.00	12/11/1999	12/10/2012
44	WP 4399/99	213/30	Shri. A. V. Anturkar		40000.00	balance after withdrawal	8/28/2009
45	L.P.A. 140/2000 in WP 1213/2000	209/31	Mr. Piyush Shah		1200.00	10/5/2000	9/9/2015
46	LPA 141/2000 in WP 1337/2000	211/31	Mr. Piyush Shah		1200.00	10/5/2000	9/9/2015

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	B	C	D	E	F	G	H
47	WP 6695/99	289/31	Miss. R. J. Todankar		14940.00	30/06/2000	4/19/2006
48	WP 3797/97	299/31	Shri. C .M. Kothari		50000.00	7/7/2000	2/20/2011
49	WP 7315/99	333/31	Shri. V. B. Rajure		25000.00	28/07/2000	10/4/1999
50	WP 231/99	345/31	Shri. V. P. Sawant		100000.00	4/8/2000	9/27/2010
51	WP 7103/99	365/31	Food Corpo. Of India		900000.00	18/08/2000	12/17/2015
52	WP 7090/99	303/31	Shri Y. D. Mulani		100000.00	11/7/2000	7/17/2015
53	WP 1188/99	397/31	Shri. S. Pakale		25000.00	14/09/2000	9/21/2010
54	WP 2560/2000	41/32	Shri. V. S. Kapse		15000.00	29/09/2000	7/30/2009
55	WP 5106/2000	93/32	Shri. V. P. Sawant		500000.00	20/10/2000	8/20/2015
56	WP 6671/99	95/32	Shri. R.R. Salvi		37483.00	20/10/2000	6/9/2010
57	WP 3583/99	97/32	Shri. J. R. Pingle		31986.00	21/10/2000	9/5/2008
58	WP 4682/2000	153/32	Shri. K. S. Bapat		98316.00	22/11/2000	1/13/2016
59	WP 2396/2000	165/32	Shri. P. M. Pradhan		3000000.00	27/11/2000	8/10/2017
60	WP 6363/2000	323/32	Shri. K. P. Anilkumar		149411.00	02/02001	5/14/2008
61	WP 5326/99	39/33	Shri. G. S. Hegde		60901.00	20/03/01	12/22/2010
62	WP 715/2001	57/33	Haresh Mehta and Co.		25000.00	20/03/01	2/18/2014
63	WP 4502/97	79/33	Shri. G. S. Hegde		28003.00	31/03/01	6/24/2013
64	WP 7175/2000	113/33	M/s Mulla and Mulla and CBC		223497.00	12/4/2001	3/31/2016
65	C.A. 101/01 in WP 6450/2000	215/33	Shri. Piyush Shah		67952.00	1/6/2001	10/1/2014
66	WP 6158/2000	251/33	M/s Udwardia Udeshi and Berjis		25000.00	7/6/2001	3/15/2011
67	WP 2259/01	279/33	Shri. K. S. Bapat		119903.45	15/06/01	2/9/2017
68	C.A. 890/01 in WP 6939/99	299/33	Shri. U. A. Surve		500.00	22/06/01	12/23/1999
69	WP 1635/98	349/33	Mrs. Lata Desai		19270.00	7/7/2001	4/15/2010
70	WP 2110/01	47/34	Shri. R. v. More		416323.00	6/9/2001	8/14/2014
71	WP 5556/99	61/34	A. A. Kumbhakoni	Maharashtra Seva Sangh Mashaal Vasti & Anr. V/s Shaikh Jamalchand & Anr	42629.00	Balane after withdrawal Interest	3/21/2009
72	WP 4408/96	101/35	S. M. Gorwadkar		100.00	4/7/2002	6/7/2011
73	WP 5748/01	127/35	Shri. Sanjay Udeshi and Co.		246991.00	14/02/02	7/16/2015

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	B	C	D	E	F	G	H
74	WP 5215/00	351/35	Additional Govt. Pleader		70311.00	15/04/02	8/30/2012
75	C.A. 300/01 in I.P.A. 227/01 in W.P. 1095/94	39/36 80/71	Shri. K. S. Bapal	C.T.R. Manufacturing industries Ltd. V/s Gorakh Narayan Shelke	196560.00	Balane after withdrawal Interest	2/15/2001
76	WP 3290/02	149/36	Dilip Bodake		Rs.162261.00 Rs.164688.00	18/07/02 20/02/03	9/20/2017
77	W.P. 2430/02	10/37	Shri. A. M. Joshi		150859.00	26/03/09	12/10/2015
78	WP 4799/02	85/37	Shri. H. J. Kakani		50000.00	13/12/02	4/22/2016
79	WP 7577/02	122/37	Shri. S. M. Oka		281633.10	21/01/03	12/21/2016
80	C.A. 3448/02 in WP 3714/02	44/38	N.R. Bubna		15956.55	29/03/03	12/21/2016
81	WP 4685/03	60/39	Shri. V. V. Pai		70000.00	30/08/03	10/27/2010
82	C.A. 2470/03 in WP 4864/03	36/40	A.P. Paralikar		250000.00 200000.00	20/12/09 05/01/04	8/12/2016
83	C.A. 1210/04 in WP 5885/03	100/41	Tejesh Dande		200000.00	25/06/04	11/30/2009
84	P.I.L. 128/04	12/44	A.G.P.		5000.00	17/03/05	12/21/2016
85	WP 3895/04	123/41	Shri. H.S. Shreepad Murthy		5000.00	12/7/2004	11/20/2015
86	C.A. 1675/03 in WP 109/03	130/41	S. J. Paniskar		360000.00	16/07/04	1/20/2017
87	WP 232/99	131/41	AGP		197937.00	16/07/04	9/27/2010
88	WP 3350/04	136/41	K.S. Bapat		196607.00	17/07/04	2/10/2015
89	WP 1523/03	157/41	M/s RMG Law Associates		60000.00	6/8/2004	24/06/2016.
90	C.A. 60/04 in L.P.A. 137/03 in W.P. 6231/03	165/41	Shri. N. B. Shah		290025.00	12/12/2007	10/13/2003
91	WP 1974/04	186/41	S.S.Shah		490820.00	23/08/04	4/23/2010
92	WP 979/03	28/42	S.H. Shingawi		50930.00	8/9/2004	6/2/2008
93	WP 7082/04	32/42	Sapna Ni Nath	Jaikumar H. Lalwani V/s Veena J. Lalwani	5000.00	8/9/2004	3/17/2006
94	L.P.A. 348/04 in WP 6609/02 C.A. 341/04	38/42	M/s Haresh Mehta and Co.		105000.00	10/9/2004	10/15/2003
95	CA2662/04 in WP 1410/02	161/42	C.M. Kothari		Rs.50000.00 Rs.116371.00	22/11/04 06/12/04	3/16/2012

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	B	C	D	E	F	G	H
96	C.A. 2785/04 in WP 9208/03	196/42	R.V. More		Rs.1898800.00 Rs.3710000.00	08/12/04 14/01/05	4/7/2010
97	WP 7385/04	38/43	M. G. Barve		2200517.00	24/12/04	1/10/2016
98	WP 10712/04	61/43	M/s Parulekar and Asso		16632.00	11/1/2005	6/18/2009
99	WP 10634/04	62/43	M/s Parulekar and Asso		31933.00	11/1/2005	6/18/2009
100	WP 10493/04	80/43	U. P. Warunjkar		Rs.1,00,00,000.00 Rs.49,37,525.00	19/01/05 01/06/07	4/7/2010
101	C.A. 621/05 in WP 9386/04	8/44	T. D. Deshmukh		1000.00	17/03/05	2/20/2015
102	C.A. 4598/99 in W.P. 6712/98	30/44	M/s Hegade and Associates		2000.00	23/03/05	4/20/2010
103	WP 4872/03 in WP 8575/03	82/44	K. S. Bapat		27306.00	16/04/05	11/17/2015
104	WP 6934/04	162/44	Hegde and Associates		52713.00	Balance after Withdrawal	9/30/2008
105	WP 10816/04	163/44	State Of Maharashtra through the Dept. of School Education, Mantralaya		1500.00	9/6/2005	4/16/2008
106	WP 613/05	5/45	Kirit J. Hakani		1672300.00	27/06/05	5/2/2016
107	WP 1064/05	13/45	B.G. Targasali		1400000.00	2/7/2005	1/7/2010
108	WP 5366/87	26/46	Ms A. M. Bhambwani		6542.64 623.88 623.88	04/10/05 16/11/05 to 31/08/06	9/11/2008
109	WP 3453/05	29/46	K.S. Bapat	A,fa Laval (I) Ltd V/s S.P. Sonar and Ors	4021408.00	5/10/2005	8/18/2005
110	WP 3494/94	55/46	K.K. Malpathak		Rs.11,600.00 Rs.480.00 Rs.480.00 Rs.480.00 Rs.1440.00	20/10/05 06/02/06, 13/02/07 10/01/08 26/07/10	8/7/2005

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	B	C	D	E	F	G	H
111	WP 7496/05	92/46	S. M. Kazi	Mrs. R. N. Qureshi Pet. V/s Shaheen Apartments Co.Op. Hsg. Soc. Ltd	75788.00	10/11/2005	3/13/2015
112	WP 6993/05	97/46, 67/73	V.K. Wasnik		46869.00	Balance after withdrawal	3/19/2010
113	WP 5372/05	98/46	T.S. Shetty		65214.00	14/11/05	10/21/2005
114	WP 1323/05	111/46	A. B. Barve	The New India Assurance Co. LTd. V/s Guari Vinod Kumar Jaiswal	275000.00	23/11/05	9/30/2011
115	C.A. 2283/05 in WP 2041/05	165/46	Snehal Modi		110000.00	16/02/05	2/9/2007
116	WP 411/05	20/47	R.T. Parekh	AAR-TAX (India) V/s A.R. Raheja	79250.00	9/1/2006	8/29/2013
117	WP 7420/05	45/47	R.L. Shethia	D. J. Saspara V/s Central Bank Of India	212690.00	17/01/06	10/1/2010
118	WP 1880/05	48/47	R. RS. Baxi	M/s Green Spot Trust V/s D. N. Chandole	Rs.71625.00 Rs.37626.00	17/01/06 09/10/07	7/15/2014
119	WP 5605/05	95/47	Bharat Sarkar Nigam Ltd.	The Principal General Manager Bharath Sarkar Nigam Ltd. V/s Shri. G. B. Khedhade	610137.00	13/2/06	11/18/2005
120	C.A. 277/06 in WP 2466/05	104/47	M. P. Vashi	Natraj Studies V/s State of Maharashtra	200000.00	16/02/06	11/1/2017
121	WP 9667/03	119/47, 7/48, 120/48	U.R. Mankapure	The Sangali Dist. Central Co.Op. Bank Ltd. V/s The Union of India and Ors	21,17,000.00 15,17,400.00 33,25,500.00 BOB 66,14,500.00 BOB 81,25,240.00 BOB 10,65,900.00	18/2/06 31/03/06 12/06/06 23/06/06 14/07/06 26/05/06	9/7/2010
122	WP 2945/05	120/47	A.B. Desai	M.E. Kankarni V/s S. S. Chauhan	75000.00	18/02/06	4/11/2017
123	WP 926/06	172/47	O.P. Soni and Co.	Vishnukant Upadhaya and Anr. V/s Union Of India	128924.00	16/03/06 28/07/06	10/27/2010

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	B	C	D	E	F	G	H
124	Writ Petition No. 9469/05 with WP 9470/05	43/48	M. N. Kargatia	J. N. Majshia V/s Smt. R H. Patel	57258.00	10/4/2006	1/23/2017
125	Writ Petition No. 2146/06	57/48	P. B. Shah	Mahindra Singh Mahindersingh V/s Ltoo Training Ofifce	100000.00	18/04/2006	10/6/2017
126	WP 2702/06	94/48	Ram and Co.	M/s N. V. marketing V/s the Commissioner of Salses Tax and Ors	3000.00	29/04/2006	4/7/2006
127	WP 342/05	181/48	N.N. Bhadrashete	M/s Prachi Co-op Housing soc. Ltd. V/s Mrs. S. K. Nimkar	1414071.00	29/06/06	8/8/2016
128	WP 6161/04	22/49	Sunita Wagh	Mr. B. M. Kharatakar V/s Smt. Sunita Wagh	321350.00	20/07/06	12/6/2004
129	WP 995/06	49/49	Sanjay Udesh and Co.	M/s Umnitea Trclustiny India Ltd. V/s Satyavan Dubey and Ors	72325.00	2/8/2006	6/22/2009
130	Writ Petition No.6564/06	66/50	Vijay Killedar	S.A. Berad V/s S.B. Ajnapure	3000.00	13/10/06	11/19/2015
131	LPA 30/04 in WP 3611/03	110/50	P.Naik	The Maharashtra Co. Op. Bank Ltd. v/s the Union Of India	4039143.00	6/11/2006	10/11/2007
132	C.A. 2582/06 in Writ Petition No. 3173/01	118/50	M.P. Vashi		163198.00	8/11/2006	10/11/2007
133	Writ Petition No. 7867/03	128/50	S. P. Dhulapkar	Industrial Cleaning Services V/s Cummiris (I) Ltd. And Ors	Rs.7898.00 Rs. 810716.00	10/11/06 12/01/09	1/5/2017
134	C.A. 182/06 in LPA 130/06 in WP 3032/05	164/50	M. S. Karnik	Mahamamahine Ints. National Bhammad Soci. V/s Smt. V. A. Manjre	76982.00	30/11/06	4/27/2006
135	Writ Petition No. 7243/06	135/51	Hegde and Associaties	Not invested	300000.00	13/02/07	12/4/2007
136	Writ Petition No. 1157/07	185/51	S. S. Sheth		3500.00	8/3/2007	12/5/2007
137	WRIT PETITION 1210/07	46/52	R.A. THORAT	D.P. CHURI V/S TANUSHRE PANDIT	10000.00	3/4/2007	12/16/2015
138	WRIT PETITION NO. 1733/07	81/52	C.R. NAIDU AND CO.	RASHMI PROCESSORS V/S C.K. DUBE AND ANR	48300.00	17/04/07	5/9/2012
139	WRIT PETITION NO.7441/04	154/52	ALMT LEGAL	THE COMMANDANT BOMBAY ENGINERRING GROUP AND CENTRE, KIRKERE V/S GOVT. OF INDIA AND ORS	6538.00	10/5/2007	10/11/2017

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	B	C	D	E	F	G	H
140	C.A. 1671/07 IN WP 4299/98	106/53	M/S M. P. VASHI	R. K. HIRANI V/S L. M.LAKHANI AND ORS	5400.00	27/07/07 18/12/07	12/1/2008
141	PIL-12/06	182/53	R. S. THAKUR	FORUM FOR FAIRNESS IN EDUCATION V/S M/S MANISH ANADHANSANE AND ORS	50000.00	27/08/07	10/13/2016
142	WP 3576/07	60/54	D.C.PATHAK	S. M. PATIL V/S N.S. PATIL	5000.00	18/09/07	12/17/2015
143	PIL 33/05	167/54	G.S. GODBOLE	SURESH CHOUDHARI V/S DISTRICT COLLECTOR, PUNE	50000.00	17/10/07	13-Aug
144	PIL 33/05	95/55	G. S. GODBOLE	S.S. CHOUDHARI V/S THE COMMISSIONER, PUNE	50000.00	21/11/07	8/13/2008
145	LPA 235/07 IN WP 3955/07	131/55	RAHUL NERLEKAR	WASP PUMPS PVT. LTD. V/S S. D. PATIL	1041525.00	1/12/2007	11/29/2007
146	P.I.L. 45/04	161/49	Govt. pleader	M.G. Agnihotri V/s The Collector Dist: Pune	2500.00	14/09/06	6/26/2012
147	WP 4104/04	166/56	J. D. Deshmukh	Swami Swarupand Shikashan Mandel Thane and ors V/s The Mun. Corp. Kalyan dombivali and ors	2000.00	29/02/08	9/9/2008
148	WP 4268/07	182/56	M/s Grusim Industries	Vikramispat and Anr V/s The State of Maharashtra	1000000.00	5/3/2008	11/26/2008
149	W. P. 7947/2010	119/78	M. V. Kini & Co.		2060965.00	11/1/2011	4/15/2008
150	W. P. 3950/2003	167/78	A. G. Kothari	H. P. Mandal V/s M. S. Singh	132491.00	21/01/2011	5/2/2017
151	W.P. 1885/2010 with W. P. 2033/2010 with W. P. 2048/2010	179/78	V. B. Topkir	S. N. Ovhal V/s State of Maharashtra	56000.00	27/01/2011	5/2/2017
152	W. P. 7865/2006	167/78	Piyush Shah		243624.00	27/01/2011	11/27/2017
153	W. P. 1/2011 and WP 136/2011	193/78	N. V. Sharma		12400000.00	27/01/2011	2/22/2011
154	W. P. 6044/1996	95/79	SURESH DUBAY	MOTI D. IRANI V/S	3000.00	7/2/2011	11/2/2017
155	W. P. 51/2011	141/79	KIRAN KULKARNI	GLOBAL HEALTH CARE PRODUTS V/S P. J. PATIL	3610.00	18/08/2011	4/25/2011
156	W. P. 9993/2009	,02/80	WALIMBE	UNION BANK OF INDIA V/S STATE EXCISE	30493.15	16/09/2011	6/24/2011
157	W. P. 6857/2007	130/80	K. S. PATIL	J. D. JHAVANI	144398.00	21/03/2011	10/18/2007
158	W. P. 1237/2011	132/80	K. S. PATIL	N. M. KADAM	800000.00	21/03/2011	7/21/2011
159	W. P. 1031/2009	168/80	S. I. SHAH		198936.00	29/03/2011	6/15/2017

STATEMENT SHOWING REMITTANCE OF UNCLAIMED DEPOSITS LYING FOR MORE THAN 3 YEARS IN DECIDED JUDICIAL PROCEEDINGS LAPSE DEPOSITS TO GOVERNMENT.

	B	C	D	E	F	G	H
160	P.I. L. 27/2010	174/80	D. I. AWARI	J. N. UNDEHA V/S RAMESHANDRA BANG	50000.00	1/4/2011	6/28/2013
161	W. P. 1237/2011	186/80	K. S. PATIL	N. M. KADAM V/S	200000.00	5/4/2011	7/21/2011
162	W. P. 2592/2011 WITH W. P. 1830/2011	141/81	U. P. WARUNJKAR	R. P. HEREKAR V/S COLLECTOR	4459.00	15/11/2011	2/11/2014
163	W. P. 9035/2010	143/81	P. G. SAWANT	H. G. DUBEY V/S STATE OF MAHARASHTRA	1552750.00	28/04/2011	2/11/2014
164	W. P. 1473/2011	169/81	A. V. JOSHI	C. V. GORJAN V/S STATE OF MAHARASHTRA	161365.28	30/04/2011	6/29/2011
165	W. P. 8996/2010	181/81	K. J. PHAKADE	KISAN VEER SAHAKARI SAKHAR KARKHANA LTD. V/S S. V. OMBALE	22133.00	30/04/2011	7/9/2014
166	W. P. 3418/2011	119/82	K. H. GIRI &	P. K. GURDAL V/S A. R. GURDAL	540.00	16/09/2011	2/7/2012
167	W. P. 2042/2009	187/82	S. S. PAKALE	SHAIKSHAN SEVA KENDRA V/S S. S. BELOSE	15833.00	13/06/2011	1/20/2012
168	W. P. 2967/2011	189/82	S.S.SHAH	D. B. BANSOLE V/S B. R. SALUNKHE	15000.00	13/06/2011	11/15/2011
169	W. P. 3625/2011	197/82	A. S. PTAIL	DR. BINDUKUMAR V/S H. K. SHAH	2754.00	14/06/2011	7/13/2012
170	W. P. 1237/2011	93/83	K. S. PATIL	N. M. KADAM V/S	264806.00	4/7/2011	7/21/2011
171	W. P. 9837/2010	147/83	P. D. S.		622905.00	17/03/2012	12/16/2015
172	ARB. PETITION 19/2011	36/84	R. S. SHEKHAWAT	NIKITA BULDERS & DEVELOPES V/S A. A. JAFARI	51500000.00	10/8/2011	7/8/2011
173	W. P. 2863/2011	43/84	P. D. DALVI	R. K. MANJERAKAR	100000.00	12/8/2011	6/27/2011
174	ARB APPEAL 20/2011 WITH ARB APPEAL 21/2011	,02/85	R.R.RONGLE	M/S SHAH PROMOTERS & DEVELOPERS V/S SUZION ENERGY LTD	801257.00	13/06/2012	8/17/2011
175	W. P. 5270/2011	,09/85	P. D. DALVI	M. N. GARDE V/S R. B. GARDE	4258.00	13/06/2012	3/28/2012
176	W. P. 4984/2011	31/85	M. S. TOPKAR	PRESIDENT V/S B. G. LOKHANDE	2502.00	7/1/2012	10/17/2015
177	W. P. 6669/2011	32/85	N. A. MAGRE	PRAKASH NAIK V/S	4756.00	12/9/2011	4/19/2012
178	W. P. 333/2011	33/85			205412.00	12/9/2011	12/21/2015
179	W. P. 8626/2010	34/85	S. V. PITNE	VIDYATHI VIKAS MITRA MANDAL V/S SMT. C. D. RAMESH & ORS	190714.00	12/9/2011	12/9/2011

STATEMENT SHOWING REMITTANCE OF UNCLAIMED DEPOSITS LYING FOR MORE THAN 3 YEARS IN DECIDED JUDICIAL PROCEEDINGS LAPSE DEPOSITS TO GOVERNMENT.

	B	C	D	E	F	G	H
180	W. P. 4533/2011 IN W. P. 4539/2011	36/85	GOVT PLEADER	THE SAHYADRI CO-OP CREDIT SOC. LTD. BELGAUM V/S STATE OF MAHARASHTRA	279427910.00	13/09/2011	8/12/2011
181	W. P. 1466/2010	57/85	M. B. GORULE	A. M. MORE V/S R. A. MORE	5000.00	23/09/2011	6/26/2015
182	W. P. 7450/2011	58/85	R. P. KADAM	B. N. GODSE V/S S. D. GODSE	5000.00	23/09/2011	8/5/2013
183	W. P. 5523/2011	60/85	V. R. SUTRDE	S. R. MEHTA V/S S.S.MEHTA	10000.00	23/09/2011	2/13/2014
184	W. P. 5729/2009	72/85	SANJAY UDESHI & CO.	S. S. SAJID	412.00	23/12/2011	3/19/2010
185	W. P. 6441/2011	87/85	R. S. KADAM	V.V.RANDIVE V/S K. V. RANDIVE	1704.00	16/04/2012	9/6/2012
186	W. P. 5082/2011	,12/86	NITIN MULYE	N. V. KULKARNI SOU R. N. KULKARNI	10000.00	17/10/2011	10/1/2012
187	W. P. 996/2011	,14/86	A. K. JALSATGI		100000.00	17/10/2011	5/30/2011
188	W. P. 5921/2011	25/86	D. N. MANDAVIA		41183.00	20/10/2011	
189	W. P. 5083/2011	31/86	S. B. CHANDAN	A. M. MANE V/S. SMT. R. A. MANE	10000.00	20/10/2011	12/18/2013
190	W. P. 7625/2011	35/86	S. V. SADAVARTE	ANJAN CHAKARVARTY V/S A.A.CHAKARVATY	50000.00	20/10/2011	6/14/2012
191	W. P. 6037/2011	37/86	VIIMAL JADHAV	S. J. JADHAV	50000.00	21/10/2011	2/27/2012
192	W. P. 9963/2010	38/86	BHOSALE COLLEGE		243956.00	21/10/2011	1/24/2011
193	W. P. 2546/2011	39/86	S. A. PAWAR		19923.00	21/10/2011	11/26/2015
194	W. P. 8648/2011	,01/87	SUNIL & CO.	ARLABS LTD. V/S N. M. KHANDE	20097.00	30/07/2012	6/14/2012
195	W. P. 8535/2011	,02/87	MARKAND GANESHI & CO.	SHAKUNTALDEVI V/S STATE OF MAHARASHTRA	74540.00	11/11/2011	12/13/2011
196	P. I. L. 109/2011	14/87	S. M. SHARAD	G. K. PUJARI V/S UNION OF INDIA	25000.00	14/11/2011	2/20/2015
197	W. P. 9698/2011	26/87	R. D. SURWANSHI	RAHUL DYAING & PRINTING V/S MAHARASHTRA STATE ELETRICITY DISTRIBUTION COMBAPY	2743.00	17/11/2011	12/12/2011
198	W. P. 320/2004	73/87	S. D. PATIL	M. K. GUPTA V/S D. C. CHOUDHARI	12500.00	19/11/2011	2/22/2013
199	W. P. 101/2011	117/87			768.00	12/4/2012	12/6/2012
200	W.P. 6341/2011	170/87	D. J. SHEJUL	R. S. MANDGE S. S. MANDGE	9500.00	12/12/2011	2/20/2014
201	W. P. 6341/2011	170/87	D. J. SHEJUL	R. S. MANDGE S. S. MANDGE	6000.00	24/04/2012	2/20/2014

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	B	C	D	E	F	G	H
202	W. P. 6341/2011	170/87	D. J. SHEJUL	R. S. MANDGE S. S. MANDGE	6500.00	29/04/2013	2/20/2014
203	L.PA 346/11 IN WP 10374/10	198/87	G. S. HEGDE	M S R T C V/S P. N. WADKAR	238146.00	4/1/2012	1/17/2017
204	WP 9163/2011	200/87	MAYAR NARENDRA & CO		15000.00	4/1/2012	10/16/2012
205	WP9867/2011	05/01/88	R.H.PATIL	PRESIDENT KISAN SHIKSHAN SANTHE WALVAV/S M A MOKASHI & OTHER	58168.00	6/1/2012	8/29/2011
206	W. P. 9304/2011	008/88	A.D.PANDE		15000.00	9/1/2012	2/1/2013
207	WP 11114/2011	107/88	A H FATANGARE		7027.00	18/01/12	2/21/2012
208	W. P. 133/2012	108/88	YASH & ASSOCIATES	TEJU INDUSTRIES V/S G. S. TANJANI	171000.00	18/01/2012	6/12/2012
209	WP572/2012	121/88	V B BHAGAT		656.00	27/01/2012	10/8/2012
210	W. P. 10016/2011	192/88	M D PATIL	L J BANHAR V/S M C G M	5000.00	27/02/2012	3/14/2012
211	W.P.7480/2011	199/88	CLIVE D'SOUZA	J B A DAS V/S STC MOVERS PVT LTD	171451.00	1/3/2012	7/23/2012
212	LPA 134/11 in WP 2618/99	63/89	K. S. Bapat	Pieco Electronics & Electrical Ltd. V/s A. F. Pereira	1007000.00	2/3/2012	2/9/2011
213	WP 10797/11	66/89	V. K. Gupte	Tapan Jalvi V/s Municipal Corp. Co. Bombay	2500.00	5/3/2012	8/22/2012
214	WP 7740/11	98/89	V. P. Vaidya	Industries Air Power Associates V/s Gulab Katke	298.00	balance after withdrawal	5/3/2012
215	WP 2488/10	125/89	D. D. Dalvi	K. S. Shaikh V/s State of Maharashtra	15179.00	balance after withdrawal	4/13/2010
216	WP 5274/97	198/89	P. N. Shah		2500.00	16/4/2012	9/1/2015
217	W. P. 2355/2012	010/90	V S TALKUTE		10000.00	19/04/2012	9/4/2012
218	W. P. 3288/2012	20/90	V P SAWAT		474333.00	24/04/2012	4/27/2012
219	WP1013/2012	24/90	R R BHATKAR		7500.00	2/5/2012	12/4/2017
220	W.P.1108/2012	26/90	DHOLOKIA		3000000.00	3/5/2012	10/1/2015
221	WP7398/2011	28/90	CRAFORD BEALY		8815890,4505725,600520,2895950	3/5/2012	2/7/2013
222	W. P. 1771/2012	36/90	ANJALI PURAV		400000.00	7/5/2012	12/11/2012
223	W. P. 481/2012	65/90	M D PATIL		775186.00	4/6/2012	7/29/2013

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	B	C	D	E	F	G	H
224	WP 3516/2012 and WP 2380/12	126/91	Avinash K. Jalisatgi		365784.00	7/8/2012	9/26/2014
225	WP 1692/12	139/91	Kolkila Kolra		50000.00	9/8/2012	6/18/2012
226	WP5963/2012	82/92	V G RESHEM		44125.00	3/9/2012	9/3/2012
227	WP 10506/11	50/93	T. N. Tripathi & Co.		1000000.00	20/10/2012	10/16/2012
228	WP 4109/12	53/93	P. D. Pise		14581.00	balance after withdrawal	1/24/2012
229	WP 6822/12	94/93	S. R. Mishra		1000000.00	5/11/2012	10/9/2012
230	WP 10778/2012	168/93	V V SALUNKE		200000.00	14/12/2012	1/10/2013
231	WP 8454/2012	184/93	DILIP BODAKE		50000.00	28/12/2012	11/6/2012
232	W P 11270/2011	73/94	V D PATIL	JANSEVA CO-OP BANK LED V/S STAE OF MAHARASHTRA	98587.00	27/11/2012	10/May/2013
233	W P 10929/2012	144/94		AMIT PATIL	15000.00	24/01/2013	21/Nov/2013
234	W P 8341/2012	173/94	A V JOSHI		365000.00	2/2/2013	
235	W P 6529/2012	174/94	M S PARASINS	K S SHAH V/S A K SHAH	180000.00	2/2/2013	16/Aug/2012
236	W P 6102/2012	004/95	HARESH MEHATA	LIPI BOILERS LET VS P N GAIKWAD	61212.00	20/02/2013	19/Dec/2012
237	W P 9863/2011	95/95	SANJAY KSHIRSAGAR	V L KUDALE V/S R B BAHIRAT	12000.00	14/03/2013	7/May/2013
238	W P 611/2013	136/95	V M MALI	P D SING V/S SHAMRAO VITTHAL CO-OP BANK	650000.00	26/03/2013	23/Feb/2016
239	WP 2333/2013	137/95	RAJIV DEOKAR		25299.00	26/03/2013	12/Apr/2013
240	W P 172/2013	143/95	R R TIWARI		150000.00	28/03/2013	11/Nov/2013
241	W P 9104/2011	26/96	R K POTE		15000.00	16/04/2013	20/Mar/2013
242	W P 778/2013	81/96	TASHILDAR SHIROL		1000.00	24/04/2013	21/Oct/2013
243	W P 5237/2011	137/96			7500.00	20/05/2013	3/Apr/2013
244	W P 4139/2013	146/96	VIJAY KILLEDAR		9423.00	21/05/2013	28/Jul/2015
245	W P 4273/2013	148/96	R M DESHMUKH		9661.00	26/09/2013	26/Jun/2013
246	W P 2576/2013	80/97	S A GHASAS		20000.00	25/06/2013	23/Jan/2014
247	PIL 49/2013	81/97	K K TIWARI		200000.00	25/06/2013	6/Dec/2017
248	W. P. 3805/2013	83/97	P U SINGH		100000.00	25/06/2013	25/Jul/2016
249	W P 594/2013	120/97			218400.00	04/074/2013	19/Sep/2011
250	W P 11653/2012	179/97	S A P THOMAS		3323.00	2/7/2013	6/Oct/2016

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	B	C	D	E	F	G	H
251	W P 2085/2013	007/98	S D POUL		5000.00	31/07/2013	11/Jul/2013
252	W P 2908/2013	014/98	NAIK & NAIK CO		892485.50	2/8/2013	11/Feb/2014
253	WP 1574/2013	016/98	A K JALSATGI		358170.00	2/8/2013	15/Oct/2013
254	W P 5866/2013	70/98	S P KADAM		36575.00	13/08/2013	4/Oct/2013
255	W P 5894/2013	71/98	S P KADAM		36575.00	13/08/2013	4/Oct/2013
256	W P 5900/2013	72/98	S P KADAM		36575.00	13/08/2013	4/Oct/2013
257	W P 5909/2013	73/98	S P KADAM		36575.00	13/08/2013	4/Oct/2013
258	W P 6699/2013	76/98	AA JOSHI		1850000.00	14/08/2013	4/Oct/2013
259	W P 5149/2013	78/98	V D BHAT		266500.00	16/08/2013	10/Dec/2014
260	W P 8644/2011	79/98	V D PATIL		26500.00	16/08/2013	9/Sep/2011
261	W P 10502/2012	97/98	U R MANKAPURE		49537.00	23/08/2013	30/Sep/2013
262	PIL 28/2013	101/98			50000.00	23/08/2013	18/Feb/2016
263	WP 1419/2013	103/98	P P KULKARNI		3181053.00	27/08/2013	18/Mar/2014
264	W P 3410/2013	126/98	D J SHEJUL		100000.00	7/9/2013	11/Dec/2013
265	W P 6595/2013	159/98	B M PATIL		707500.00	21/09/2013	9/Dec/2013
266	W P 3851/2013	170/98	P D PATIL		157770.00	27/09/2013	19/Sep/2016
267	W P 7417/2013	172/98	A S PATIL		32000.00	27/09/2013	27/Jun/2014
268	W P 1108/2012	175/98	VISHWAJIT SAWANT		4711.00	27/09/2013	1/Oct/2015
269	W P 7507/2013	010/99			427342.54	4/10/2013	9/Apr/2015
270	W P 3650/2013	012/99	M M KONDEKAR		483500.00	4/10/2013	2/Mar/2016
271	W P 2656/2013	13/99	G P		55869.00	4/10/2013	18/Apr/2017
272	W. P. 3693/2013	50/99			886853.00	15/10/2013	1/Aug/2017
273	W. P. 6136/2013	54/99	V J HEGDE		11000000.00	15/10/2013	13/Jan/2014
274	W. P. 8996/2010	149/99			22802.00	22/11/2013	9/Jul/2014
275	W. P. 9643/2013	159/99	P B SHAH		1059000.00	26/11/2013	13/Jul/2016
276	W P 5768/2013	160/99	N G HELEKAR		619429.00	26/11/2013	12/Jul/2015
277	W. P. 9972/2013	178/99	S S KANETKAR		480000.00	29/11/2013	29/Apr/2014
278	W P 9019/2013	008/100			5000.00	6/12/2013	29/Mar/2017
279	W P 1736/2013	47/100	S A GHASAS		16554.00	27/12/2014	4/22/2016
280	W P 80/2013	85/100			46340.00	26/12/2013	10/22/2013

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	B	C	D	E	F	G	H
281	WP 8243/2013	120/100	S S KANETKAR		162,750.00		17/06/2016
282	WP 7794/2013	200/100	SACHIN GITE		25,000.00		03/12/2013
283	WP 10971/13	01/101	SHASHANK MANGLE		2,000.00		25/09/2017
284	WP 11706/13	03/101	G M SARGAVE		20,000.00		10/07/2015
285	WP 11326/13	04/101	LATIKA BELINGE		200,000.00		15/04/2015
286	WP 3254/13	15/101	H P SHAH		42,892.00		30/01/2015
287	WP 9981/10	45/101	VIVEK SHARMA		20,000.00		06/08/2012
288	WP 1282/14	76/101	D S PATIL		25,000.00		05/07/2014
289	WP 8923/2013	117/101	P D PISE		5,000.00		14/11/2014
290	WP 11850/13	118/101	MARKAND GANESHI & CO.		5,000,000.00		09/02/2016
291	WP 6399/13	166/101	H P INGLE		82,500.00		16/09/2014
292	WP 1651/14	186/101	VYAS & Bhalwal		2,500,000.00		20/02/2015
293	WP 6948/14	02/102	B A Walimbe		1,206.00		30/07/2014
294	WP 7444/13	18/102	SACHIN GITE		1,600.00		21/04/2015
295	WP 1985/14	48/102	P R PRASAD		100,000.00		10/03/2015
296	LPA 304/12 IN WP 7130/12	97/102	M S TOPKAR		132,048.00		20/11/2012
297	WP 11019/13	102/102	HEGDE & ASSO		282,000,000.00		17/07/2015
298	WP 2608/14	103/102	VASANT D RAUT		40,000.00		21/11/2015
299	WP 5019/14	91/103	N R TIWARI		72,000.00		11/08/2016
300	WPST 11207/14	153/103	DSK LEGAL		533,660.00		15/06/2015
301	WP 2102/14	24/104	M P SALUNKHE		100,000.00		05/05/2014
302	WP 9845/13	34/104	GOVT PLEADER		5,000.00		15/12/2014
303	WP 1119/14	99/104	ANAND KULKARNI		5,000.00		13/07/2017
304	WP 7480/14	100/104	H G GUNATRA		700,000.00		30/08/2016
305	WP 5765/14	101/104	HEGDE & ASSO		300,000.00		26/08/2014
306	WPST 8295/14	171/104	G M SAVAGAVE		3,000.00		21/11/2014
307	WP 2225/14	172/104	O P PANDYA		80,000.00		20/04/2017
308	WP 21913/14	06/105	U H PAWAR		9,000.00		08/05/2015
309	WP 8935/14	35/105	TEJAS DANDE & ASSOCIATES		15,000.00		07/05/2015

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	B	C	D	E	F	G	H
310	WPST 23165/14	36/105	R M HARIDAS		5,000.00		09/04/2015
311	WP 10222/13	115/105	P M PATEL		136,160.00		17/12/2014
312	WP 9603/14	49/106	P D DALVI		5,000.00		27/09/2016
313	WP 7480/14	73/106	H G GANATRA		1,800,000.00		30/08/2016
314	WP 2540/11	88/106	C G PRASAD		2,000.00		27/01/2015
315	WP 1828/10	98/106	ANJALI PURAV		872,063.00		19/07/2010
316	C.A. 2339/96 in FA 612/96	156/23	Shri. A. N. Samant		10,000.00	18/06/96	6/25/2009
317	C.A. 3245/96 in FA 706/96	56/24	Shri. B. S. Bhor		192,976.00	19/10/96	12/12/2007
318	FAST 7542/97	62/25	Shri. M. G. Barve		25,000.00	21/03/97	2/6/2017
319	FAST 11615/97	100/25	Shri. S. R. Deshmukh		25,000.00	30/04/1997	5/22/2017
320	FAST 3398/98 FA 42/2000	41/27	Shri R. S. Datar		25,000.00	20/03/98	5/22/2017
321	C.A. 6417/97 in FA 989/97 C.A. 1415/02	169/29	Shri. Uday Warunjikar		40,200.00	20/05/99	9/7/2011
322	C.A. 8944/99 in C.A. 8945/99 FAST 39456/99	75/31	Shri. Anand Samant		64,544.00	1/3/2000	7/30/2014
323	C.A. 8949/99 in C.A. 8948/99FAST 39468/99	91/31	Shri. A. N. Samant		44,600.00	6/3/2000	12/21/2013
324	C.A. 8947/99 in C.A. 8946/99 in FAST 39463/99	95/31	Shri. A. N. Samant		96,657.00	6/3/2000	12/17/2014
325	FAST 19598/2000 FA 22/01	31/32	Shri. S. R. Singh		25,000.00	25/09/2000	1/7/2016
326	C.A. 3321/2000 in FA 477/2000	167/32	Varsha Palav		200,000.00	28/11/2000	7/5/2017
327	FAST 9488/01 FA 309/01	49/33	Shri. S. R. Singh		25,000.00	22/03/01	1/14/2016
328	FAST 6838/01 FA 1055/01	169/33	Govt. Pleader		25,000.00	5/5/2001	1/7/2016

STATEMENT SHOWING REMITTANCE OF UNCLAIMED DEPOSITS LYING FOR MORE THAN 3 YEARS IN DECIDED JUDICIAL PROCEEDINGS LAPSE DEPOSITS TO GOVERNMENT.

	B	C	D	E	F	G	H
329	C.A. No. 4957/99 in FAST 21055/98 FA 741/01	239/33	Govt. Pleader		1,500.00	7/6/2001	8/5/2014
330	C.A. 3684/2000 in FAST 17557/98 FA 740/01	243/33	Govt. Pleader		750.00	7/6/2001	1/16/2015
331	FAST 22936/01 FA 911/01	337/33	Shri. A. B. Borkar		12,500.00	2/7/2001	1/21/2010
332	FAST 27409/01 C.A. 549/02 in FA 126/02	143/34	Shri. S. R. Singh		Rs.25000.00 Rs.245625.00	29/09/2001 00/03/02	2/4/2002
333	C.A. 1832/01 with C.A. 1833/01 in FAST 15470/01 FA 1089/01	163/34	Govt. Pleader		1,000.00	6/10/2001	9/24/2013
334	FAST 8778/01	167/34	Miss Maya Sadhwani		6,500.00	12/10/2001	8/2/2017
335	C.A. 1828/01 in FA 1104/01	369/34	S. R. Singh		Rs.25000.00 Rs.266892.00	11/12/01	1/28/2016
336	C.A. 1833/01 in FA 1089/01	25/35	Add. Govt. Pleader		971,141.00	9/1/2002	9/24/2013
337	C.A. 5001/01 in FA 97/02	171/35	Shri. G. H. Keluskar		100,000.00	18/02/02	2/24/2017
338	FAST 2505/02	207/35	Shri Vikas Mali		25,000.00	6/3/2002	5/22/2017
339	FAST 8369/02 FA 511/03	267/35	Shri. J. S. Chandnani		25,000.00	20/03/02	10/18/2016
340	FAST 10538/02 FA 652/03	169/35	C. M. Lokesh		25,000.00	20/03/02	6/15/2017
341	AST 23471/02 FA 277/04	209/36	S.M. Vidyrarthi		25,000.00	8/8/2002	2/7/2017
342	FAST 21832/02 FA 1307/02	297/36	Shri. M. G. Barve		25,000.00	6/9/2002	3/4/2016
343	FA 670/02	389/36	Shri. V. D. Vidwans		5,000.00	9/10/2002	4/7/2014
344	C.A. 4579/02 in FA 657/01	91/37	M/s Kantawala and Co.		310,000.00	18/12/02	3/3/2012
345	FAST 48323/02 FA 22603	136/37	M.S. Sawant		25,000.00	28/01/03	5/6/2016

STATEMENT SHOWING REMITTANCE OF UNCLAIMED DEPOSITS LYING FOR MORE THAN 3 YEARS IN DECIDED JUDICIAL PROCEEDINGS LAPSE DEPOSITS TO GOVERNMENT.

	B	C	D	E	F	G	H
346	FAST 43247/02 FA 175/03	138/37	J. S. Chandanani		25,000.00	28/01/03	5/25/2017
347	FAST 588/03	48/38	J. S. Chandnani		25,000.00	31/03/03	2/24/2016
348	FAST 27299/03 FA 1767/07	8/39	Shri. S. M. Vidyarthi		25,000.00	1/8/2003	3/9/2012
349	FA 689/03	29/39	Shri. V. V. Purwant		1,500,000.00	12/8/2003	11/17/2015
350	FA 1179/97	47/39	A. N. Narula		3,000.00	25/08/03	11/24/2014
351	C.A. 2551/03 in FA 588/02 and C.A. 3583/03 in FA 588/02	53/39, 148/39	Miss Swati Sawant		Rs.50000.00 Rs.20,000.00	27/08/03 15/11/03	10/29/2015
352	C.A. 863/03 in First Appeal No. 418/03	78/39	S. S. Kulkarni		705,502.00	16/09/03	9/19/2013
353	C.A. 859/1999 in FA 54/2000	112/39	M.U. Pandey		720,000.00	17/10/03	1/29/2016
354	FAST 39811/03	125/39	Ms. Varsha M. Sawant		25,000.00	30/10/03	10/15/2010
355	C.A. 1962/02 in FA 470/02	9/40	Mrs. Neeta Karnik		319,840.00	4/12/2003	10/6/2015
356	FAST 32269/03 in CAF 136/04 FA 31/04	60/40	M/s Motiwala and Co.		Rs.25000.00 Rs.305000.00 Rs.3,45,982.00	13/01/04 08/03/04 19/05/06	2/14/2017
357	CAF 3175/03 in FAST 18198/03 FA 224/04	102/40	Shri. A.P. Paralikar		195,460.00	5/2/2004	3/2/2006
358	FAST 47908/03	130/40	S. R. Singh		25,000.00	24/02/04	3/13/2012
359	FAST 12471/04 FA 517/04	182/40	Miss Maya Sadhawani		25,000.00	13/04/04	2/9/2017
360	FAST 16293/04	73/41	Smt. V. K. Khatu		25,000.00	11/6/2004	6/25/2009
361	FAST 16869/04 FA 835/04	80/41	S. R. Singh		Rs. 20205.00 Rs.35,917.00	17/06/04 27/06/04	6/15/2017
362	FAST 16543/04 FA 834/04	105/41	Smt. Bhavana Bhatt		25,000.00	9/6/2004	7/8/2015
363	C.A. 545/04 in FA 225/04	121/41	Shri. V.P. Sawant		150,000.00	8/7/2004	4/5/2016
364	FA 894/04	68/42	R. S. Datar		1000000.00 1630769.62	29/09/04 07/02/05	12/15/2015

STATEMENT SHOWING REMITTANCE OF UNCLAIMED DEPOSITS LYING FOR MORE THAN 3 YEARS IN DECIDED JUDICIAL PROCEEDINGS LAPSE DEPOSITS TO GOVERNMENT.

	B	C	D	E	F	G	H
365	FAST 26993/04 FA 1257/04	118/42	Smt. V. K. Khatu		25,000.00	14/10/04	8/21/2013
366	C.A. 3971/04 in FA 1067/04	21/43	M. S. Karnik		375,634.00	15/12/04	12/15/2015
367	FAST 32181/04 FA 175/05	55/43	Smt. V. K. Khatu		25,000.00	6/1/2005	4/13/2017
368	C.A. 4209/04 in FA 1093/04	176/43	R. G. Ketkari		300,000.00	1/3/2005	1/18/2018
369	C.A. 262/04 in C.A.2542/02 in FA 796/02	180/43	M. L. Bansal		Rs.500000.00 Rs.541440.00	02/03/05 27/02/08	4/8/2015
370	FAST 15547/05 FA 1404/05	39/45	S. M. Vidyarthi		25,000.00	13/07/05	3/17/2017
371	C.A.F. 2607/05 in FA 1088/05	41/45	M.M. Sathaye		300,000.00	13/07/05	11/17/2015
372	CAF 138/03 in FAST 48869/03 FA 1551/05	126/45	S. S. Kularni		1,000.00	30/08/05	10/5/2017
373	C.A. 4854/05 in FAST 36083/01 FA 1997/07	154/47	Govt. Pleader	State Of Maharashtra V/s B.P. Patel	1,000.00	6/7/2006	1/10/2017
374	CAF 563/06 in First Appeal No. 2279/05	5/48	J. S. Chandnani	M/s Jaya Store Industies V/s Maharashtra State Electricals Board	199,050.00	29/03/06	18/07/2012
375	FAST 7751/06	28/48	S.D. Deshpande	Oriental Insurance Co. ltd. V/s S.M. Mulla	25,000.00	3/4/2006	18/07/2011
376	FAST 8197/06	37/48	S.G.Deshpande	The Oriental Insu. Co. ltd V/s Smt. N. B. Padawal	25,000.00	5/4/2006	5/9/2012
377	FAST 8165/06	38/48	N. G. Gholeke	United India Insurance Co. ltd. V/s Shri C. S. Kelkar	25,000.00	5/4/2006	09/05/12
378	FAST 867/06	39/48	S.S. Salunkhe	N. G. Kale V/s S. K. Pathan	18,750.00	5/4/2006	20/07/2006
379	C.A. 53/16 in CRA 816/95	47/48	R. N. Sanghavi	Ravindra D. Sanghavi V/s Laxman Raghunath Nagarrkar	1,500.00	12/4/2008	2/7/2008
380	FCA 52/09	74/48	Chitra Phadke	Dinesh Mhendiratta V/s M. D. Mhendiratta	2,000.00	20/04/06	23/07/2008
381	First Appeal No. 2610/05	76/48	Khaitan & Jayakar	M/s Jaikrishna Roller Flour Mills V/s M.S.F.B.	500,000.00	21/04/06	6/7/2016

STATEMENT SHOWING REMITTANCE OF UNCLAIMED DEPOSITS LYING FOR MORE THAN 3 YEARS IN DECIDED JUDICIAL PROCEEDINGS LAPSE DEPOSITS TO GOVERNMENT.

	B	C	D	E	F	G	H
382	CAF 2850/05 in FA 1192/05	92/48	P.N. Karelekar	M/s Uttam Poultry Farm V/s Trimbak Hytcherics Pvt. Ltd.	100,000.00	29/04/06	3/12/2012
383	FAST 12756/06	163/48	N. G. Ghotekar	United India Insura. Co. Ltd. V/s N. S. Pokale	25,000.00	14/06/06	7/12/2017
384	FAST 16838/06	36/49	S. M. Vidyarthi	The New India Assurance Co. Ltd. V/s Mrs. A. P. kharshiikar	25,000.00	28/07/06	1/14/2016
385	FAST 14090/06	37/49	N. G. Ghotekar	National Insurance Co. Ltd. v/s Smt. M. N. Mulla	25,000.00	28/07/06	12/21/2013
386	FA 1256/05	48/49	Govt. Pleader	M/s Shristee Nursery Systems Pvt. Ltd. V/s The State Of Maharashtra	2,711,942.00	2/8/2006	11/22/2013
387	FCA 92/06	113/49	R. s. Kate	V. S. Deokar V/s Swati V. Deokar	5,000.00	28/08/06	2/13/2014
388	C.A. 3380/01 in FAST 30405/97	118/49	Executive Engineer Islampur	The State Of Maharashtra V/s S. N. Shinde	3,000.00	30/08/08	8/21/2014
389	C.a. 3223/06 in FA 1210/03	119/49	R. N. Sanghavi	Union Steel Industries V/s Moh. Steel Electronics	15,000.00	30/08/08	10/9/2017
390	First Appeal No. 208/87	134/49	S. M. Oka	Shastri Construction Pvt. Ltd. V/s Vasudeo Pursuhottam Patwardharn	3,000.00	4/9/2006	6/14/2011
391	FCA 137/04 FCA 134/04	150/49	Divya Shah Associates		5,000.00	8/9/2006	6/9/2010
392	FAST 22070/06 FA 570/06	14/50	J.S. Chandnani	The Oriental Insurance Co. Ltd. V/s M.R. Jagdale	25,000.00	26/09/06	11/25/2008
393	FAST 22542/06	23/50	I.R. Kulkarni	New India Assurance Co. Ltd. V/s P. P. Raut	25,000.00	26/09/06	11/28/2007
394	FAST 23382/06	38/50	shri. N. G. Ghotekar	United India Insurance Co. Ltd. V/s Mr. P.R. Jadhav	25,000.00	30/09/06	3/5/2008
395	FAST 23535/06	50/50	N. G. Ghotekar	United India Insurance co. V/s M. r. Bhaulare	25,000.00	6/10/2006	8/2/2017
396	C.A. 2886/06 in First Appeal No. 1477/06	78/50	R. R. Nagda	MTTC Roolring Mills Pvt. Ltd. V/s Khangad Enterprises	300,000.00	18/10/06	3/12/2012
397	C.A. 1556/04 in FAST 36140/03	81/50	T. C. Kaushik	Union of India V/s Indian Bank Of Mutual Fund	10,000.00	19/10/06	7/7/2014
398	CAF 4527/06 in FAST 14876/06	91/50	V. Y. Sanglikar	LIC OF India V/s A. M. Bhalgat	240,000.00	30/10/06	3/13/2012
399	FCAST 301/06	143/50	Anjali Patil Construction		250.00	20/11/06	4/19/2012

STATEMENT SHOWING REMITTANCE OF UNCLAIMED DEPOSITS LYING FOR MORE THAN 3 YEARS IN DECIDED JUDICIAL PROCEEDINGS LAPSE DEPOSITS TO GOVERNMENT.

	B	C	D	E	F	G	H
400	First Appeal No. 2932/06	173/50	S. G. Deshpande	United India V/s p. G. Medhekar	25,000.00	1/12/2006	1/31/2007
401	FAST 27844/06	177/50	A. B. Barve	The National Insurance Co. Ltd. V/s A. K. Pandit Bendke	25,000.00	1/12/2006	12/19/2007
402	C.A. 5095/06 in First Appeal No. 2362/06	188/50	Govt. Pleader	The State of Main Br. V/s K. M. Chaudhari	4,734,177.80	5/12/2006	6/22/2017
403	First Appeal No. 2407/05	198/50	P. N. Joshi	A. V. Jadhav V/s D. D. Patil	37,000.00	6/12/2006	6/28/2013
404	FAST 29427/06 FA 3153/06	7/51	R.S. DHARANDALE	THE UNITED INDIA INSURANCE CO. LTD. V/S V.R. RAO	25,000.00	12/12/2006	6/18/2010
405	First Appeal No. 1086/07 FAST 29479/06	52/51	S. S. Redij	Vijayabai Laxman Shetye and Anr. V/s Rasika Ravindra Shetye	5,000.00	29/12/06	11/30/2012
406	CAF 2437/06 in FA 852/06	80/51	M. V. Kini and Co.	Allahabad Bank V/s M. S. Pimplepure	868,185.00	Balance Interest + deposit 21/02/08	3/13/2012
407	FAST 2756/07	128/51	J. S. Chandnani	United India Insurance Co. Ltd. V/s Smt. R. B. Kodam	25,000.00	9/2/2007	12/2/2008
408	FAST 4547/07	171/51	V. M. Sawant	United India Insurance Co. Ltd. V/s M. S. Pathan	25,000.00	3/3/2007	3/7/2014
409	C.A. 488/07 in FA 1272/88	181/51	T. J. Padion	Union of India V/s Krishna Gangaram and Anr	5,000.00	7/3/2007	8/29/2009
410	FAST 5235/07 FA 906/07	187/51	U. K. Sanil	The New India Assurance Co. Ltd. V/s Seema Babar	25,000.00	9/3/2007	9/30/2015
411	C.A. 3054/06 IN FA 1540/06	24/52	D.R. SHAH	D.V. JAMSANDEKAR & ORSV/S D.G. KALATE & ORS	1,169,000.00	26/03/07	6/14/2016
412	FCA 54/07	94/52	M/S ASHOKA LAW FIRM	CHANDRABHAN SHARMA V/S CHITRA C. SHARMA	10,000.00	19/04/07	1/17/2014
413	FCA 56/07	109/52	SEEMA SARNAIK	S.D. BADADE V/S JAYASHREE S. BADADE	2,000.00	24/04/07	1/14/2015
414	FAST 9601/07	111/52	R. BHARGAVAN AND ARN	NEW INDIA ASSURANE CO. LTD. SHRI. S. G. PARULAY AND ANR	25,000.00	25/04/07	6/8/2017
415	FCA 57/07	125/52	S. P. MUNGHAK	DR. V. K. SONDHE V/S MEENAL SONANE	110.00	27/04/07	12/17/2014

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	B	C	D	E	F	G	H
416	FAST 10898/07	146/52	S.M. VIDYARTHI	NEW INDIA ASSURANCE CO. LTD. V/S S.R. DHAKE	0.52	8/5/2007	5/8/2012
417	FCA 65/07	171/52	DHANANJAY A. ATHAVALE	MR. PATER LAWRENA LOBO V/S MRS. ELIZABETH PETER LOBO	5,000.00	22/05/07	5/8/2013
418	FCA 94/07	1/53			500,000.00		10/8/2014
419	FCA 71/07	13/53	P.J. SHINDE	V.M. NIGHOJKAR V/S D. V. NIGHOJKAR	5,000.00	21/06/07	4/7/2016
420	C.A. 178/06 IN FCA ST 16173/06	25/53	K. K. MALPATHULE	S. S. PALANDE V/S SMITA S PALANDE	2,500.00	25/06/07	10/31/2014
421	CA 146/07 IN FCA ST 16976/07 FCA 57/08	26/53	NALINI GODE	SHRI . P. D. JAWALKAR V/S SMT. N. P. JAWALKAR	5,309.20	25/07/08	11/14/2014
422	FAST 13856/07	28/53, 102/55	K.J. KANDPILE	UNION OF INDIA AND ANR. V/S SHRI A. R. KAHAE	Rs. 25000+ Rs. 35239	25/06/07	2/29/2012
423	FAST 18453/06	122/53	H. G. MISAR	UNITED INDIA INSURANCE CO. LTD. PUNE V/S M/S CITIZEN SPORTS AND RECREATION CLUB PVT.LTD.	500.00	2/8/2007	2/28/2017
424	FAST 7755/06 FA 2193/07	184/53	A. S. RAO	KALYAN DOMBIVLI MUNICIPAL CORP. V/S SHRI S. S. PATIL & ORS	7,500.00	27/08/07	3/13/2012
425	FAST 19100/07 FA 411/08	185/53	DINESH GUPTA	ORIENTAL INSURANCE CO. LTD. V/S T. SHRINIWASAN & ORS	25,000.00	27/08/07	6/21/2017
426	C.A. 2743/06 IN FA 1895/07	65/54	S.S. SARKAR	UNION OF INDIA V/S A. J. SAMJANI & ORS	566,161.00	19/09/07	3/14/2012
427	C.A 2454/07 IN FAST 30209/06	87/54	GOVT. PLEADER	THE STATE OF MAHARASHTRA V/S SHRI. K. D. SONAWANE	5,000.00	26/09/07	6/21/2016
428	FCA 155/07	112/54	N. P. SHIMPI	U. J. KHIWANSARU V/S SMT. U. V. KHIWANSARU	5,000.00	3/10/2007	8/14/2014
429	FCA 163/07	133/54	SHRI. GOPAL HEGDE	JANARDAN SUBBANNA PRABHAKAR V/S KALPANA JANARDAN PRABHAKAR	10,000.00	9/10/2007	8/1/2014
430	FCA 154/07	142/54	LEENA PATIL	SHRI. M. B. INGALE V/S SMT. M.M. INGALE	5,000.00	11/10/2007	7/24/2014
431	FCA 181/07	184/54	S.S. REDEKAR	J.S. JAMKHANDE V/S L.J. JAMKHANDE	5,000.00	19/10/07	9/23/2014

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	B	C	D	E	F	G	H
432	FAST 24706/07	16/55	I. R. KULKARNI	NEW INDIA ASSURANCE V/S R. H. KHEDEKAR	25,000.00	26/10/07	1/17/2017
433	FAST 24811/07	24/55	SMT. U. K. SANIL	NEW INDIA ASSURANCE CO. LTD. V/S SHRI. S. S. RAWOOT & ORS	25,000.00	30/10/07	12/22/2010
434	FAST 24811/07	25/55	S.M. DANGE	THE NEW INDIA ASSURANCE CO. LTD. V/S T. M. PANSARE AND ORS	25,000.00	30/10/07	12/22/2010
435	C.A. 4259/07 AND 4260/07 IN FAST 14962/07	73/55	ANIL MEMON AND ASSOCIATES	MON. INDUSTRIES INDIA LTD. V/S M/S. N. V. KHAROTE ENGINEERS AND CONSTRUCTION AND ANR.	70,736.75	7/1/2008	10/20/2015
436	FAST 26117/07	79/55	A. B. BARVE	NATIONAL INDIA CO. LTD. V/S R. R. MORE	25,000.00	15/11/07	2/6/2014
437	FAST 26122/07	80/55	S. M. VIDYARTHI	NATIONAL INDIA CO. LTD. V/S S.P. ZAVERI	25,000.00	15/11/07	7/6/2010
438	F. A. 1696/2010	169/78	S. V. Sonawane	State of Maharashtra V/s	500,000.00	21/01/2011	7/3/2012
439	F C A 1/2011	189/78	Minakshi surve	N. G. Mehata V/N. N. Mehta	50,000.00	27/01/2011	1/16/2017
440	F A ST 33306/2010	15/79	R. K. CHOULKR	NATIONAL INSURANCE CO. LTD. V/S P. N. KESHWANI & CO.	25,000.00	1/2/2011	2/8/2012
441	F A ST.29686/2010	17/79	K. M. C. LEGAL;	IFFCO TOKIO GENERAL INSURANCE CO. LTD V/S U. N. MOHITE & OTHER	25,000.00	1/2/2011	2/5/2015
442	F A ST.1297/2011	19/79	M.M. SATHAYE	Bajaj Allianz Co-op Ins. Ltd V/s SMT. S. G. NANGONE	1,163.68	04/11/2011	2/21/2012
443	F A ST .32716/2010	23/79	K. M. C. LEGAL;	RELIANCE GENERAL INS CO. LTD V/S SMT. B. P. CHANDSHIVE & OTH	25,000.00	1/2/2011	10/20/2011
444	F A ST 32750/2010	33/79	S.S.KULKARNI	N. D. ANDAD V/S A. K. JADHAV	25,000.00	1/2/2011	3/29/2016
445	F A ST 356/2011	71/79	P. G. lad	M. S. R. C. V/s	25,000.00	4/2/2011	7/4/2013
446	F A ST 2766/2011	87/79	PRAMOD KUMAR	ORIENTAL INSURANCE CO.LTD.V/S A. R. ZHUJARE	25,000.00	4/2/2011	4/21/2011
447	F. A 1819/2010	135/79	S. K. SHINDE	VYANTAESH BALAJI TRUST V/S	423,750.00	10/2/2011	3/21/2013
448	F. A. 1377/2010	137/79	P. J. PAWAR	R. S. CHOUDHARI V/S D. R. TRIVEDI	10,345.00	17/10/2011	3/8/2011
449	F A 585/2010	185/79	N. J. KAROJIA	S.S.NAIR V/S A. V. REDDY	150,000.00	25/02/2011	3/21/2012

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	B	C	D	E	F	G	H
450	F A 545/2010	191/79	N. A. KANOJIA	A. M. TARLEKAR V/S A. M. TARLEKAR	204,400.00	28/02/2011	3/19/2012
451	F A ST 4758/2011	82/80	K. M. C. LEGAL;	United India Assuarance Co.V/s D. H. SHAH	25,000.00	18/03/2011	11/12/2014
452	F. A. 578/2010	136/80	S. V. PIKALE		200,000.00	10/3/2011	6/12/2015
453	F A 1331/2010	138/80	S.M. KHAIRE		500.00	22/03/2011	4/15/2014
454	F. A. 783/2010	156//80	ALMT. LEGAL VENTURE	MONTRI DEVLOPERS PVT. LTD.V/S STATE OF MAHARAHSTRA	1,074,900.00	25/03/2011	12/22/2015
455	F.A. 784/2010	158/80	ALMT. LEGAL VENTURE	KUNAL SANCHATI ASSOCIATE V/S STATE OF MAHARASHTRA	907,400.00	25/03/2011	12/22/2015
456	F.A.753/2006	172/80	AJAJ MISAR	DR. S. T. DEORE V/S I. R. KASHITRYA	125,000.00	31/03/2011	3/20/2012
457	F.A.ST. 7625/2011	196/80	K. M. C. LEGAL;	NATIONAL GENERAL INSUARANCE CO. LTD. V/S C..S. PARTH	25,000.00	6/4/2011	5/5/2016
458	F A. ST16896/2010	93/81	K. M. C. LEGAL;	UNION OF INDIA V/S K. C. SHIRKE	530,926.00	21/04/2011	3/5/2015
459	F. A. 394/2011	197/81	G. S. Hegde	M S R T C v/S M .D TANPARE	26,293,061.00	3/5/2011	2/9/2011
460	F A ST. 12629/2010	53/82	G. S. Hegde	M. S. R. T. C. V/S O. S. M. N. BABHAR	1,435.00	30/07/12	3/20/2014
461	F A ST.11907/2011	157/82	K. M. C. LEGAL;	ICICI Lombard General India v/s Y. B. BARAF	25,000.00	8/6/2011	9/26/2012
462	F A ST. 10716/2011	161/82	K. M. C. LEGAL;	ICICI Lombard General India v/s S. H. SAWANT	12,500.00	8/6/2011	7/25/2017
463	F A ST 9148/2011	165/2011	K. W. VITONDE	UNITED INDIA ASSURANCE V/S A. N. PARMAR	25,000.00	8/6/2011	2/1/2012
464	F A ST 10245/2011	,15/83	POONAM MITTAL	NEW INDIA ASSURANCE CO. LTD.V/S P. D. YADAV	25,000.00	10/6/2011	4/26/2016
465	F A ST 9976/2011	21/83	DATTA MANE	N. V. DHAMAL V.S R. R. PATNE	25,000.00	10/6/2011	12/3/2012
466	F A ST 9475/2011	27/83	POONAM MITTAL	NATIONAL GENERAL INSUARANCE CO. LTD. V/S	25,000.00	10/6/2011	8/13/2013
467	F.A.ST. 8119/2010	79/83	S. . M. VIDYARTHI	NEW INDIA ASSURANCE CO. LTD.V/S K. A. R. ANSARI	5,000.00	1/7/2011	7/2/2013
468	F A 218/2011	20/84	U. K. SANIL		220,938.00	5/8/2011	2/14/2011
469	F A 925/2011	30/84	RUTUJA AMBEKAR	B. H. YADAV V/S D. V. KALE	1,500,000.00	9/8/2011	3/31/2012

STATEMENT SHOWING REMITTANCE OF UNCLAIMED DEPOSITS LYING FOR MORE THAN 3 YEARS IN DECIDED JUDICIAL PROCEEDINGS LAPSE DEPOSITS TO GOVERNMENT.

	B	C	D	E	F	G	H
470	F C A 88/2011	32/84	U. P. WARUNJKAR	SHASHI LEEKHA V/S S. S. LEEKHA	7,500.00	9/8/2011	7/23/2012
471	F A. 1392/2003	40/84	M. S. LEGAL	SUMAN DHAYEKAR V/S SMT. L. P. DHONE	7,500.00	12/8/2011	7/18/2012
472	F A ST 18144/2011	51/84	P. P. JADHAV		25,000.00	17/08/2011	11/18/2013
473	F A ST 18917/2011	58/84	S.S.KOREGANE	S. C. ROHIDU V/S/A. N. SURYANSHI	25,000.00	18/08/2011	7/5/2017
474	F A ST 13837/2011	60/84	S. M. Dange	NEW INDIA ASSURANCE CO. LTD.V/S R. N. BHOSALE	25,000.00	18/08/2011	3/9/2012
475	F A ST 14832/2011	70/84	K. M. C. LEGAL;	UNITED INDIA ASSURANCE V/S N. M. BIND	25,000.00	18/08/2011	9/27/2012
476	F A ST. 13105/2011	71/84	K. M. C. LEGAL;	NATIONAL GENERAL INSUARANCE CO. LTD. V/S SMT. M. P. SHUKLA	9,450.00	18/01/2011	9/23/2011
477	F A ST. 13107/2011	79/84	K. M. C. LEGAL;	NATIONAL GENERAL INSUARANCE CO. LTD. V/S P. S. SHUKLA	25,000.00	18/08/2011	9/23/2011
478	F A ST. 14982/2011	84/84	K. M. C. LEGAL;	NATIONAL GENERAL INSUARANCE CO. LTD. V/S M. S. HUSAIN	25,000.00	18/08/2011	8/2/2011
479	F A ST 17006/2011	88/84	G S HEGDE	M S R T C V/S S. K. SHAIKH	25,000.00	18/08/2011	4/8/2017
480	F. A. 586/1991	40/85	R. M. Pethe	B. B. JAIN V/S M. B. SAKHARE	30,000.00	15/09/2011	2/22/2012
481	F A ST 28748/2010	,06/86	S. M. GORWADKAR	GHANSHYAM WADHA V/S O. P. KNTIANI	941,420.00	11/10/2011	4/5/2016
482	F C A ST. 25754/2011	57/86	M. V. LIMAY		5,000.00	9/11/2011	9/6/2016
483	F A ST 22813/2011	62/86	K. M. C. LEGAL;	NATIONAL GENERAL INSUARANCE CO. LTD. V/S C. V. KHIRANI	25,000.00	7/10/2011	7/31/2014
484	F A ST. 22840/2011	63/86	K. M. C. LEGAL;	NATIONAL GENERAL INSUARANCE CO. LTD. V/S R. L. CHAVAN	25,000.00	7/10/2011	6/28/2017
485	F A ST. 22821/2011	65/86	K. M. C. LEGAL;	NATIONAL GENERAL INSUARANCE CO. LTD. V/S C. K. GADE	25,000.00	7/10/2011	7/31/2014
486	F A ST 22830/2011	66/86	K. M. C. LEGAL;	NATIONAL GENERAL INSUARANCE CO. LTD. V/S A. V. SHAH	25,000.00	7/10/2011	7/31/2014
487	F A ST. 21939/2011	69/86	U. K. SANIL	NEW INDIA ASSURANCE CO. LTD.V/S S. K. DHAMAL	25,000.00	7/10/2011	10/9/2012

STATEMENT SHOWING REMITTANCE OF UNCLAIMED DEPOSITS LYING FOR MORE THAN 3 YEARS IN DECIDED JUDICIAL PROCEEDINGS LAPSE DEPOSITS TO GOVERNMENT.

	B	C	D	E	F	G	H
488	F A ST. 23036/2011	75/86	H. G. MISAR	NEW INDIA ASSURANCE CO. LTD.V/S M D. CHHEDA	25,000.00	7/10/2011	12/6/2013
489	F A ST. 23771/2011	80/86	D. S. JOSHI	ORIENTAL INSURANCE CO.LTD.V/S SMT. A. D. SOMANI	25,000.00	7/10/2011	10/23/2013
490	F A ST. 23776/2011	81/86	D. S. JOSHI	ORIENTAL INSURANCE CO.LTD.V/S H. B. GUNDHI	25,000.00	7/10/2011	10/23/2013
491	F A ST. 23777/2011	82/86	D. S. JOSHI	ORIENTAL INSURANCE CO.LTD.V/SSMT. A. D. SOMANI	25,000.00	7/10/2011	10/23/2013
492	F A ST. 23775/2011	83/86	D. S. JOSHI	ORIENTAL INSURANCE CO.LTD.V/S A. D. SOMINI	25,000.00	7/10/2011	10/23/2013
493	F A ST. 18940/2011	88/86	D. S. JOSHI	ORIENTAL INSURANCE CO.LTD.V/S S. M. MAHEDA	25,000.00	7/10/2011	7/23/2013
494	F A ST. 20964/2011	90/86	K. N. KANDEKAR	UNITED INDIA ASSURANCE V/S SMT. S. N. GATNE	25,000.00	7/10/2011	2/9/2017
495	F A ST. 20234/2011	91/86	S. S. Vidyarthi	ORIENTAL INSURANCE CO.LTD.V/S M. V. LALJI	25,000.00	7/10/2011	11/28/2017
496	F A ST. 22051/2011	,04/87	P. G. IAD	M S R T C V/S K. R. SHARMA	25,000.00	7/10/2011	4/13/2016
497	F A ST. 15163/2011	31/87	D. R. MAHADIK	NEW INDIA ASSURANCE CO. LTD.V/S B. S. NAGPAL	25,000.00	23/09/2011	5/8/2013
498	F A ST. 15166/2011	32/87	D. R. MAHADIK	NEW INDIA ASSURANCE CO. LTD.V/S B. S. NAGPAL	25,000.00	23/09/2011	5/8/2013
499	F A ST. 15893/2011	37/87	K. M. C. LEGAL;	NATIONAL GENERAL INSUARANCE CO. LTD. V/S	25,000.00	23/09/2011	9/13/2017
500	F A ST. 14932/2011	38/87	K. M. C. LEGAL;	NATIONAL GENERAL INSUARANCE CO. LTD. V/S M M HARMALKAR	25,000.00	23/09/2011	5/9/2012
501	F A ST. 17351/2011	43/87	D. S. JOSHI	NEW INDIA ASSURANCE CO. LTD.V/S V. R. PATIL	25,000.00	23/09/2011	8/22/2011
502	F A ST. 23407/2011	49/87	K. M. HOSURKAR	NEW INDIA ASSURANCE CO. LTD.V/S A. R. SURYANSHI	25,000.00	23/09/2011	1/4/2016
503	F A ST. 15407/2011	64/87	S. M. Vidyarthi	ORIENTAL INSURANCE CO.LTD.V/SD. H. GERGDE	25,000.00	23/09/2011	11/28/2017
504	F A ST. 18012/2011	67/87	P. G. SARDE	S. B. KHANDELKAR V/S D. B. SHINDE	25,000.00	23/09/2011	12/19/2012
505	F A ST. 25547/2011	121/87	D. R. MAHADIK	NEW INDIA ASSURANCE CO. LTD.V/S R. B. JAYE	25,000.00	5/12/2011	3/19/2012
506	F A ST. 28382/2011	126/87	A. B. BARVE		25,000.00	5/12/2011	4/18/2015

STATEMENT SHOWING REMITTANCE OF UNCLAIMED DEPOSITS LYING FOR MORE THAN 3 YEARS IN DECIDED JUDICIAL PROCEEDINGS LAPSE DEPOSITS TO GOVERNMENT.

	B	C	D	E	F	G	H
507	F A ST. 25279/2011	131/87	U. K. SANIL	NEW INDIA ASSURANCE CO. LTD.V/S S. S. DESHMUKH	25,000.00	5/12/2011	4/30/2012
508	F A ST.19322/2011	136/87	U. K. SANIL	NEW INDIA ASSURANCE CO. LTD.V/S G. D. SONAWANE	25,000.00	5/12/2011	8/30/2012
509	F.A.ST. 25955/2011	138/87	U K SANIL	NEW INDIA ASSURANCE CO. LTD.V/SP. D. CHOUDHARY	25,000.00	5/12/2011	11/30/2016
510	F A ST. 25135/2011	143/87	U. K. SANIL	NEW INDIA ASSURANCE CO. LTD.V/S	25,000.00	5/12/2011	4/3/2012
511	F A ST. 29207/2011	144/87	U. K. SANIL	ORIENTAL INSURANCE CO.LTD.V/S U. K. HOTKAR	25,000.00	5/12/2011	11/2/2012
512	F.A.ST. 24328/2011	149/87	D. S. Patil	ORIENTAL INSURANCE CO.LTD.V/S P. I. GOKANI	25,000.00	5/12/2011	10/23/2013
513	F A ST. 28737/2011	150/87	K. M. C. LEGAL;	UNITED INDIA ASSURANCE V/S SMT. M. R. SORAJ	25,000.00	5/12/2011	8/26/2014
514	F A ST. 24737/2011	152/87	K. M. C. LEGAL;	UNITED INDIA ASSURANCE V/S	25,000.00	5/12/2011	8/26/2014
515	F A ST. 24734/2011	153/87	K. M. C. LEGAL;	UNITED INDIA ASSURANCE V/S	25,000.00	5/12/2011	8/26/2014
516	F A ST. 20987/2011	157/87		T. B. DHANKE V/S S. N. GATNE	25,000.00	5/12/2011	2/9/2017
517	F A ST. 28305/2011	162/87	K. M. C. LEGAL;	ICICI Lombard General India v/s S.S.JAID	25,000.00	5/12/2011	7/18/2017
518	F A ST. 28394/2011	167/87	NAVDEEP VORA	THE BRIHANMUMBAI MUNICIPAL CORP. V/S Y. P. NIKAM	25,000.00	5/12/2011	8/12/2015
519	FCA 124/2010	006/88	N R BUBNA	S. N. PARASANIS V/S A. S. PARASNIS	8,577.00	6/1/2012	12/20/2012
520	F A ST. 32067/2011	27/88	G S HEGDE	M S R T C V/S C B DALVI	25,000.00	13/01/2012	7/8/2017
521	F A ST. 32414/2011	37/88	KMC LEGAL		25,000.00	13/01/2012	1/22/2013
522	F A ST. 32421/2011	38/88	KMC LEGAL	UNITED INDIA ASSURANCE V/S V.V.YENLKAR	25,000.00	13/01/2012	9/24/2012
523	F A ST. 32576/2011	50/88	S. M. DANGE	NEW INDIA ASSURANCE CO. LTD.V/S H. M. R. CHOUDHARI	25,000.00	13/01/2012	9/26/2017
524	F A ST. 31652/2011	52/88	D. S. JOSHI	NEW INDIA ASSURANCE CO. LTD.V/S S. P. INGALE	25,000.00	13/01/2012	11/25/2013
525	F A ST. 29239/2011	56/88	LEGAL CONSULT	ORIENTAL INSURANCE CO.LTD.V/S D. G. BHOSALE	25,000.00	13/01/2012	9/13/2012

STATEMENT SHOWING REMITTANCE OF UNCLAIMED DEPOSITS LYING FOR MORE THAN 3 YEARS IN DECIDED JUDICIAL PROCEEDINGS LAPSE DEPOSITS TO GOVERNMENT.

	B	C	D	E	F	G	H
526	F A ST. 33703/2011	61/88	K. K. KANDEKAR	UNITED INDIA ASSURANCE V/S V. D. JADHAV	25,000.00	13/01/2012	8/22/2012
527	F A ST. 28562/2011	67/88	HARSHADA RANE	NATIONAL GENERAL INSUARANCE CO. LTD. V/S A V PATWARDHAN	25,000.00	13/01/*2012	5/9/2012
528	F A st. 30035/2011	73/88	KMC LEGAL	NATIONAL GENERAL INSUARANCE CO. LTD. V/S M. M. HARMALKAR	25,000.00	13/01/2012	5/9/2012
529	F A ST. 30029/2011	74/88	KMC LEGAL	NATIONAL GENERAL INSUARANCE CO. LTD. V/S B. A. O. R. ANSARI	25,000.00	13/01/2012	6/6/2017
530	F A ST. 29165/2011	79/88	M V KINI	THE MUNCIPAL CORP LTD V/S S. D. HUSSEMALLA	12,500.00	13/01/*2012	7/1/2014
531	F A ST. 34794/2011	90/88	MITTAL & MITTAL	THE NEW INDIA ASSURANCE V/S M F G SIDDIQUI	12,500.00	13/01/2012	8/9/2017
532	F A ST. 34705/2011	91/88	K. N. KARLEKAR	UNITEN INDIA insurance co. ltd.v/s B. S. SHINDE	25,000.00	13/01/2012	4/3/2014
533	F A ST,29364/2011	96/88	R. K. CHEULKAR	NEW INDIA ASSURANCE CO. LTD.V/S M. B. TRIVEDI	25,000.00	13/01/2012	5/2/2012
534	F A ST. 31500/2011	101/88	KETAN JOSHI	UNITED INDIA ASSURANCE V/S	25,000.00	13/01/2012	6/13/2016
535	F A 391/2011	179/88	LALITA PANCHAKSHRI		2,431,112.00	21/02/2012	12/8/2015
536	F A 1736/2009	182/88	S M MALKANI	L U KESWANI V/S A U KESWANI	2,000.00	21/02/2012	3/13/2012
537	F A 1249/2011	184/88	S. M. MIRAJKAR		10,000.00	21/02/2012	11/2/2012
538	F C A 40/2012	187/88	AAAGRAWAL	S.H.PAL V/S R.S.PAL	469.00	23/02/2012	4/13/2012
539	FAST 3747/2012	9/89	U. K. Sanil	National Insurance Co. V/s R. S. Vad and Ors	25000	24/2/2012	9/26/2012
540	FAST 1229/2012	14/89	S. S. Jinsiwale	The New India Assurance Co. Ltd. V/s R. S. Kenjale	25000	24/2/2012	2/7/2017
541	FAST 3275/2012	20/89	U. K. Sanil	The New india Assurance o. Lt.d V/s A. S. Tiware and Ors	25000	24/2/2012	5/2/2012
542	FA 1655/12	22/89	S. M. Dange	The New india Assurance o. Lt.d V/s A. V. Nikam	25000	24/2/2012	4/15/2013
543	FAST 34623/11	25/89	Poonam Mittal	The Oriental Insurance Co. Ltd. V/s S. B. Bhosale	12500	24/2/2012	10/29/2013
544	FAST 34669/11	26/89	Poonam Mittal	The Oriental Insurance Co. Ltd. V/s T. R. Salvi	12500	24/2/2012	10/29/2013

STATEMENT SHOWING REMITTANCE OF UNCLAIMED DEPOSITS LYING FOR MORE THAN 3 YEARS IN DECIDED JUDICIAL PROCEEDINGS LAPSE DEPOSITS TO GOVERNMENT.

	B	C	D	E	F	G	H
545	FAST 34655/11	27/89	Poonam Mittal	The Oriental Insurance Co. Ltd. V/s Smt. P. K. Salvi and Ors	12500	24/2/2012	10/29/2013
546	FAST 34636/11	28/89	Poonam Mittal	The Oriental Insurance Co. Ltd. V/s T. R. Salvi	12500	24/2/2015	10/29/2013
547	FAST 593/2012	37/89	S. R. Singh	The New India Assurance Co. Ltd. V/s K. N. Patel	25000	24/2/2015	8/6/2013
548	FA 451/2012	40/89	M. M. Sathye	Bajaj Alianze V/s S. G. Pawar	25000	24/02/2012	7/1/2013
549	FAST 551/2012	41/89	KMC LEGAL VENTURE	ICIC Lombard Insurance V/s J. S. Yelgi and Ors	25000	24/02/2012	8/19/2014
550	FAST 14520/10	78/89	KMC LEGAL VENTURE	National Insurance Co. Ltd. V/s B. V. Kandre and Ors	1000	13/3/2012	4/17/2013
551	FCA 10/12	117/89	M. V. Limaye	S. A. Kamble V/s H. S. Kamble	10000	28/3/2012	4/25/2012
552	F A ST. 24301/2011	001/90	I A SAIYAD		34,000.00	17/04/2012	7/26/2012
553	F A 269/2012	22/90	ABHIJIT RANE		26,112.00	24/04/2012	1/10/2013
554	F A 1602/2011	25/90	A P MHATRE		3,000.00	3/5/2012	3/2/2012
555	F A 438/2011	29/90	L J LAW ASSOCITATE		2,500.00	4/5/2012	3/22/2011
556	F A 435/2012	30/90	T J PANDIAN		494,225.00	4/5/2012	10/18/2012
557	F A 1539/2010	48/90	S K HANDE		2,000.00	9/5/2012	10/22/2012
558	F C A81/2011	57/90	T F IRANI		29,854.00	17/05/2012	9/27/2012
559	F A 371/2012	63/90	CHIEF CKAIMS OFFICFER W. R.		91,980.00	29/05/2012	13/012/2012
560	ARB APPEAL 26/2012	72/90	A S VIDYARTHI		145,332.00	7/6/2012	2/7/2013
561	F A ST.33482/2010	92/90	V S TALKUTE		1,000.00	14/06/2012	7/28/2013
562	F A ST. 14639/2012	109/90	G S HEGDE		25,000.00	22/06/2012	2/11/2014
563	F A ST. 8861/2012	110/90	G S HEGDE		25,000.00	22/06/2012	7/10/2015
564	F A ST. 8863/2012	111/90	G S HEGDE		25,000.00	22/06/2012	6/17/2015
565	F A ST.12487/2012	131/90	M M, SATHYE		25,000.00	22/06/2012	12/8/2013
566	F A ST. 11583/2012	138/90	U K SANIL		25,000.00	22/06/2012	8/22/2012
567	F A ST. 12175/2012	139/90	KMC LEGAL		25,000.00	22/06/2012	12/13/2013
568	F A ST.15545/2012	140/90	A B GATNE		25,000.00	22/06/2012	12/12/2012
569	F A ST. 14662/2012	146/90	S M VIDYARTHI		25,000.00	22/06/2012	8/24/2012
570	F A ST. 13291/2012	150/90	D R MAHADIK		25,000.00	22/06/2012	1/8/2014
571	F A ST. 11891/2012	153/90	POONAM MITTAL		25,000.00	22/06/2012	12/4/2017

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	B	C	D	E	F	G	H
572	F A ST.10918/2012	161/90	M M, SATHYE		838.00	22/06/2012	8/29/2012
573	F A ST. 8982/2012	169/90	M M, SATHYE		25,000.00	22/06/2012	8/6/2013
574	F A ST. 10837/2012	172/90	D S JOSHI		25,000.00	22/06/2012	10/19/2013
575	F A ST. 8853/2012	174/90	S M DANGE		25,000.00	22/06/2012	3/28/2016
576	F A ST. 9153/2012	177/90	S M VIDYARTHI		25,000.00	22/06/2012	7/13/2017
577	F A ST. 11427/2012	181/90	D S JOSHI		25,000.00	22/06/2012	5/11/2012
578	F A ST. 13795/2012	184/90	D S JOSHI		25,000.00	22/06/2012	7/4/2014
579	F A ST. 13847/2012	185/90	D S JOSHI		12,500.00	22/06/2012	5/3/2016
580	F A ST. 14572/2012	187/90	S S JINISWALA		25,000.00	22/06/2012	3/19/2016
581	F A ST. 11252/2012	189/90	K N KANDEKAR		25,000.00	22/06/2012	7/5/2017
582	FAST 17737/12	27/91	Poonam Mittal		25000	11/7/2012	10/4/2017
583	FCA 40/2003	29/91	R. V. Sankpal		7500	12/7/2012	8/1/2017
584	FAST 17367/12	37/91	S. S. Vidyarthi		25000	16/7/2012	12/19/2013
585	FAST 18253/12	38/91	D. R. Mahadik		25000	16/7/2012	12/23/2015
586	FAST 16091/12	50/91	S. S. Dange		25000	18/7/2012	1/13/2014
587	FAST 16782/12	54/91	D. S. Joshi		25000	18/7/2012	5/8/2014
588	FAST 17139/2012	61/91	KMC Legal Venture		25000	18/7/2012	10/10/2017
589	FAST 16038/12	62/91	KMC Legal Venture		25000	18/7/2012	9/15/2014
590	FAST 16035/2012	63/91	KMC Legal Venture		25000	18/7/2012	12/8/2015
591	FAST 17373/2012	66/91	S. S. Vidyarthi		25000	18/7/2012	12/19/2013
592	FAST 17354/12	67/91	S. S. Vidyarthi		25000	18/7/2012	12/19/2013
593	FAST 16196/2012	78/91	KMC Legal Venture		25000	18/7/12	4/4/2017
594	FAST 18124/2012	82/91	Legal Consu		25000	18/7/2012	7/22/2013
595	FAST 14183/12	83/91	Sandeep S. Jinsiwale		25000	18/7/2012	2/6/2013
596	FAST 16312/2012	85/91	Rohan S. Daundale		25000	18/7/2012	8/27/2014
597	FAST 17997/12	88/91	Girish Paryani		25000	18/7/2012	1/19/2015
598	FAST 15999/12	91/91	D. S. Joshi		23247	18/7/2012	6/24/2016
599	FCA 62/12	94/91	P. P. More		38	balance after withdrawal	11/29/2012
600	FAST 13667/2012	116/91	D. R. Mahadik		12629	balance after withdrawal	12/5/2013

STATEMENT SHOWING REMITTANCE OF UNCLAIMED DEPOSITS LYING FOR MORE THAN 3 YEARS IN DECIDED JUDICIAL PROCEEDINGS LAPSE DEPOSITS TO GOVERNMENT.

	B	C	D	E	F	G	H
601	C. A. 155/12 in FCAST 15814/12	123/91	Corps Legal		91	balance after withdrawal	1/24/2013
602	C. A. 4078/09 in FAST 24620/09	124/91	Bhavana Bhatta		454933	7/8/2012	10/1/2013
603	FAST 21616/2012	159/91	Devendranath S. Joshi		25000	17/8/2012	3/11/2016
604	FAST 12359/2012	167/91	S. M. Dange		25000	17/8/2012	8/24/2012
605	FAST 18555/2012	175/91	S. M. Vidyarthi		12500	17/8/2012	7/26/2017
606	FAST 19855/12	186/91	Harshad Bhadbhade		25000	21/8/2012	2/2/2016
607	FAST 19850/2012	189/91	Harshad Bhadbhade		25000	21/8/2012	2/2/2016
608	FAST 20424/2012	198/91 C: 1465/12	Sandeep S. Jinsiwale		25000	21/8/2012	2/26/2014
609	F A ST. 21058/2012	015/92	MILIND MORE		25,000.00	21/08/2012	9/22/2014
610	F A ST. 20519/2012	017/92	KMC LEGAL		25,000.00	21/08/2012	9/14/2012
611	F A ST.20556/2012	018/92	KMC LEGAL		25,000.00	21/08/2012	9/14/2012
612	F A 1127/2011	45/92	M J BHATT		4,500.00	1/9/2012	7/20/2012
613	F A 1065/2011	106/92	R R MITTAL		750.00	27/09/2012	3/29/2017
614	F A ST.593/2012	108/92	S R SINGH		195,912.00	28/09/2012	8/6/2013
615	F A ST. 22399/2012	139/92	KMC LEGAL		25,000.00	5/10/2012	6/12/2013
616	F A ST.22438/2012	140/92	KMC LEGAL		25,000.00	5/10/2012	6/12/2013
617	F A ST. 25361/2012	150/92	M M SATHAYE		25,000.00	5/10/2012	8/13/2014
618	F A ST. 23120/2012	152/92	M M SATHAYE		25,000.00	5/10/2012	4/11/2017
619	F A ST. 21078/2012	155/92	A B GATNE		25,000.00	5/10/2012	2/11/2015
620	F A ST. 22955/2012	159/92	S K SHINDE		25,000.00	8/10/2012	2/4/2015
621	F A ST. 25082/2012	179/92	S S VIDYARTHI		25,000.00	8/10/2012	9/30/2015
622	F A ST. 23562/2012	185/92	D R MAHADIK		25,000.00	9/10/2012	7/2/2013
623	F A ST. 26795/2012	195/92	D S JOSHI		25,000.00	9/10/2012	8/7/2013
624	FAST 27635/2012	1/93	K. N. Kandlkar		25000	9/10/2012	11/6/2012
625	FAST 27464/2012	3/93	M. M. Sathaye		25000	9/10/2012	6/27/2017
626	FAST 26937/2012	5/93	Manoj A. Patil		25000	9/10/2012	2/24/2015
627	FAST 14572/12	46/93	S. S. Jinsi		461790	20/10/2012	3/19/2016

STATEMENT SHOWING REMITTANCE OF UNCLAIMED DEPOSITS LYING FOR MORE THAN 3 YEARS IN DECIDED JUDICIAL PROCEEDINGS LAPSE DEPOSITS TO GOVERNMENT.

	B	C	D	E	F	G	H
628	FA 963/10	87/93	Z. T. Poojary		9000, 3000	3/11/12, 19/3/13	11/28/2011
629	FAST 25883/12	118/93	M. M. Sathaye		25000	1/12/2012	1/9/2015
630	FAST 31980/12	123/93	Indrajeet Kulkarni		25000	4/12/2012	3/12/2014
631	F A ST. 14467/2012	132/93	M V KINI		2,500.00	6/12/2012	9/13/2016
632	F A ST. 32383/2012	138/93	MILIND MORE		25,000.00	7/12/2012	2/4/2015
633	F A ST. 32385/2012	139/93	M V MORE		25,000.00	7/12/2012	11/19/2016
634	F SA T. 32380/2012	140/93	M V MORE		25,000.00	7/11/2012	11/19/2016
635	F A ST. 32378/2012	141/93	M V MORE		25,000.00	7/11/2012	2/4/2015
636	F A 963/2010	145/93	I T POOJARY		3,000.00	10/12/2012	11/28/2011
637	F A 1679/2012	181/93	MHATRE & ASSOCIATES		1,500,000.00	21/12/2012	6/27/2017
638	F A ST. 33856/2012	190/93	D S JOSHI		25,000.00	28/12/2012	4/20/2015
639	F A ST. 31647/2012	003/94	R S KATE	N V LOKHANDE V/S S T. DESAI	25,000.00	9/11/2012	09/11/12
640	F A ST. 26253/2012	004/94	S.M DANGE	NEW INDIA ASSURANCE CO. LTD.V/S A C PAWAR	25,000.00	9/11/2012	09/11/12
641	F A ST. 31119/2012	006/94	URmila K. Sanil	NEW INDIA ASSURANCE CO. LTD.V/S R R ADSUL	25,000.00	9/11/2012	01/13/16
642	F A ST. 28263/2012	007/94	G S HEGDE	M S R T C V/S S.G. MHASKE	25,000.00	9/11/2012	03/18/14
643	F A ST. 26357/2012	010/94	A . A. Gatne	NATIONAL INSUARANCE CO. LTD. V/S N S TIWARI	25,000.00	9/11/2012	10/16/12
644	F A ST. 30424/2012	011/94	NAGESH CHAVAN	N K MASAL V/S AA WADEKAR	25,000.00	9/11/2012	09/11/12
645	F A ST. 29359/2012	012/94	P B KULKARNI	S, N DHABOL V/S S R DETHE	25,000.00	9/11/2012	09/11/12
646	F A ST. 29431/2012	13/94	RUPESH		25,000.00	9/11/2012	09/11/12
647	F A ST. 28624/2012	17/94	K N KANDEKAR	UNITED INDIA ASSURANCE V/S R P SUNT	25,000.00	9/11/2012	09/11/12
648	F A ST. 30804/2012	18/94	S R SINGH		25,000.00	9/11/2012	09/11/12
649	F A ST. 30242/2012	19/94	C M LOKESH		25,000.00	9/11/2012	09/11/12
650	F A ST. 30102/2012	21/94	S S JINISWALA	ORIENTAL INSURANCE CO.LTD.V/S D P PAWAR	25,000.00	9/11/2012	09/11/12
651	F A ST. 30753/2012	22/94	POONAM MITTAL	ORIENTAL INSURANCE CO.LTD.V/S	25,000.00	9/11/2012	09/11/12
652	F A ST. 28714/2012	23/94	D S JOSHI	ORIENTAL INSURANCE CO.LTD.V/S S S JADHAV	25,000.00	9/11/2012	09/11/12

STATEMENT SHOWING REMITTANCE OF UNCLAIMED DEPOSITS LYING FOR MORE THAN 3 YEARS IN DECIDED JUDICIAL PROCEEDINGS LAPSE DEPOSITS TO GOVERNMENT.

	B	C	D	E	F	G	H
653	F A ST. 29138/2012	24/94	S S JINISWALA	ORIENTAL INSURANCE CO.LTD.V/S R M GAIKWAD	25,000.00	9/11/2012	09/11/12
654	F A ST. 30948/2012	25/94	D R MAHADIK	NEW INDIA ASSURANCE CO. LTD.V/S T L GONDHOLI	20,000.00	9/11/2012	09/11/12
655	F A ST. 30810/2012	27/94	J S PANDEY	NEW INDIA ASSURANCE CO. LTD.V/S S D KARGUTKAR	25,000.00	9/11/2012	09/11/12
656	F A ST. 28170/2012	29/94	M V MORE	NEW INDIA ASSURANCE CO. LTD.V/S J R PATIL	25,000.00	9/11/2012	09/11/12
657	F A ST. 29835/2012	32/94	POONAM MITTAL	NEW INDIA ASSURANCE CO. LTD.V/S U P JADHAV	25,000.00	9/11/2012	09/11/12
658	F A ST. 22720/2012	33/94	POONAM MITTAL	NEW INDIA ASSURANCE CO. LTD.V/S G K MISHRA	25,000.00	9/11/2012	10/09/17
659	F A ST. 30781/2012	34/94	VARSHA CHAVAN	UNITED INDIA ASSURANCE V/S P G WAGHMARE	25,000.00	9/11/2012	11/29/16
660	F A ST. 31177/2012	36/94	M M SATHYE	BAJAJ ALIANZ CO-OP INS. LTD V/S D. R CHAVAN	25,000.00	9/11/2012	09/11/12
661	F A ST. 29701/2012	38/94	KALPANA TIWARI	NEW INDIA ASSURANCE CO. LTD.V/S A D NAIK	25,000.00	9/11/2012	09/11/12
662	F A 1329/2012	80/94	SHIR DATTU DEVELOPERS		400000,40000	30/11/2012	30/11/2012
663	F A 1696/2012	99/94	S.M DANGE	NEW INDIA ASSURANCE CO. LTD.V/S A A MAKANI	25,000.00	8/1/2013	04/04/13
664	F A ST. 31767/2012	100/94	S R SINGH	BHARTI AXA GENERAL INS V/S MAA KHAN	25,000.00	8/1/2013	08/01/13
665	F A ST. 31258/2012	101/94	POONAM MITTAL	NEW INDIA ASSURANCE CO. LTD.V/S SMT REENADEVJI YADAV	25,000.00	8/1/2013	10/13/16
666	F A ST. 32762/2012	102/94	D R MAHADIK	NEW INDIA ASSURANCE CO. LTD.V/S U D DUBEY	25,000.00	8/1/2013	08/01/13
667	F A ST. 32748/2012	103/94	M M SATHAYE		25,000.00	8/1/2013	10/23/13
668	F A 1351/2011	107/94	V M BHATE	N J PATIL V/S	1,500.00	10/1/2013	10/01/13
669	F A. ST.36344/2012	121/94	KALPANA TIWARI		25,000.00	19/01/2013	19/01/2013
670	F A ST. 34933/2012	122/94	D R MAHADIK	NEW INDIA ASSURANCE CO. LTD.V/S Y J PATIL	25,000.00	19/01/2013	19/01/2013
671	F A ST. 33888/2012	133/94	K R TIWARI	IFCO TOKIO GEN. INS. CO. LTD. V/S S. M. GUTPA	25,000.00	22/01/2013	22/01/2013
672	F A ST. 1284/2013	146/94	D S JOSHI	NEW INDIA ASSURANCE CO. LTD.V/S REEMA KHAMANI	25,000.00	28/01/2013	28/01/2013

STATEMENT SHOWING REMITTANCE OF UNCLAIMED DEPOSITS LYING FOR MORE THAN 3 YEARS IN DECIDED JUDICIAL PROCEEDINGS LAPSE DEPOSITS TO GOVERNMENT.

	B	C	D	E	F	G	H
673	F A ST. 32807/2012	150/94	U K SANIL	NATIONAL INSUARANCE CO. LTD. V/S M V THAKARE	25,000.00	28/01/2013	28/01/2013
674	F A ST. 33879/2012	151/94	KALPANA TIWARI	IFco Tokio Gen. Ins. Co. Ltd. V/s	25,000.00	28/01/2013	2/11/2015
675	F A ST 2120/2013	007/95	S S JINISWALA	NEW INDIA ASSURANCE CO. LTD.V/S P B DESHMUKH	25,000.00	20/02/2013	1/31/2017
676	F A ST. 33844/2012	011/95	NAVDEEP VORA	MUNCIPAL CORP OF GREATER MUMBAI V/S B B KHAN	25,000.00	20/02/2013	6/21/2016
677	F A ST. 22403/2012	32/95	K M C LEGAL	ICIC Lombard Insurance V/s	25,000.00	28/02/2013	2/5/2014
678	F A ST. 36484/2012	36/95	RAMESH CHOULKAR	NEW INDIA ASSURANCE CO. LTD.V/S	25,000.00	28/02/2013	5/5/2017
679	F A ST. 500/2013	57/95	D S JOSHI	NEW INDIA ASSURANCE CO. LTD.V/S L R BANDE	25,000.00	7/3/2013	7/23/2013
680	F A ST. 911/2013	67/95	AA GATNE	NATIONAL INSUARANCE CO. LTD. V/S B B SHIRSAT	25,000.00	8/3/2013	11/22/2016
681	F A ST. 4605/2013	85/95	D S JOSHI	ORIENTAL INSURANCE CO.LTD.V/S D B BODAKE	25,000.00	13/03/2013	3/14/2013
682	F A ST. 3988/2013	102/95	D S JOSHI	NEW INDIA ASSURANCE CO. LTD.V/S S P JADHAV	25,000.00	15/03/2013	4/23/2014
683	F A 1717/2008	142/95			55,000.00	28/03/2013	1/30/2017
684	F A ST. 7351/2013	147/95	S. M. DANGE	NEW INDIA ASSURANCE CO. LTD.V/S RAVI LOKE	25,000.00	28/03/2013	7/8/2017
685	F A ST. 5613/2013	148/95	R K CHEULKAR	NEW INDIA ASSURANCE CO. LTD.V/S R C BALAM	25,000.00	28/03/2013	7/8/2017
686	F A ST. 5619/2013	151/95	R K CHEULKAR	NEW INDIA ASSURANCE CO. LTD.V/S A R NIKAM	25,000.00	28/03/2013	7/8/2017
687	F A ST. 1419/2013	152/95	AA JOSHI	UNITED INDIA ASSURANCE V/S R M JARANG	12,500.00	28/03/2013	10/3/2013
688	F A ST. 6353/2013	169/95	R K CHEULKAR	NEW INDIA ASSURANCE CO. LTD.V/S S S PAWAR	25,000.00	4/4/2013	8/22/2013
689	F A ST. 8160/2013	192/95	VARSHA CHAVAN	ICIC Lombard Insurance V/s	25,000.00	5/4/2013	1/31/2014
690	F A ST. 2432/2013	193/2013	Y P DESHMUKH	M S R T C V/S S S AWALE	25,000.00	5/4/2013	8/13/2014
691	F A ST. 5526/2013	005/96	HARSHADA RANE	NATIONAL INSUARANCE CO. LTD. V/S S D REDKAR	25,000.00	6/4/2013	7/19/2017
692	F A ST. 6890/2013	009/96	Y P DESHMUKH	M S R T C V/S P T SHAH	25,000.00	6/4/2013	5/6/2013
693	F A ST. 7941/2013	16/96	LEGS CONSULTES	NEW INDIA ASSURANCE CO. LTD.V/S N U MULE	20,000.00	6/4/2013	2/1/2016

STATEMENT SHOWING REMITTANCE OF UNCLAIMED DEPOSITS LYING FOR MORE THAN 3 YEARS IN DECIDED JUDICIAL PROCEEDINGS LAPSE DEPOSITS TO GOVERNMENT.

	B	C	D	E	F	G	H
694	F A ST. 35163/2012	20/96	U K SANIL	NEW INDIA ASSURANCE CO. LTD.V/S A M MORE	25,000.00	6/4/2013	1/6/2016
695	F A ST. 8432/2013	21/96	D S JOSHI	NEW INDIA ASSURANCE CO. LTD.V/S D S SHAH	25,000.00	6/4/2013	9/19/2013
696	F A ST. 9399/2013	28/96	D S JOSHI	THE ORiental Ins. Co. Ltd V/S A. Y. WADJE	25,000.00	18/04/2013	3/13/2015
697	F A ST. 10049/2013	29/96	KALPANA TIWARI		25,000.00	18/04/2013	10/24/2013
698	F A ST. 8533/2013	40/96	A B GATNE	NATIONAL INSUARANCE CO. LTD. V/S R K JAGTAP	25,000.00	18/04/2013	4/18/2015
699	F A ST. 8535/2013	42/96	A B GATNE	NATIONAL INSUARANCE CO. LTD. V/S J S RAO	25,000.00	18/04/2013	3/10/2015
700	F A 482/2000	50/96	N P DESHPANDE		953,100.00	25/04/2013	12/21/2012
701	F A ST. 11252/2013	55/96	K M C LEGAL	ICIC Lombard Insurance V/s S. M TRAVEL	25,000.00	12/4/2013	7/30/2013
702	F A ST. 9075/2013	63/96	POONAM MITTAL	NEW INDIA ASSURANCE CO. LTD.V/S R A GOSWAMI	25,000.00	20/04/2013	9/24/2013
703	F A ST. 9562/2013	64/96	U K SANIL	NATIONAL INSUARANCE CO. LTD. V/S A A SHAIKH	25,000.00	20/04/2013	11/20/2014
704	F A ST. 9841/2013	68/96	M M SATHAYE	BAjaj Allianz Co-op Ins. Ltd V/s V S AWALE	25,000.00	20/04/2013	9/5/2014
705	F A ST. 8496/2013	115/96	S M DANGE	NEW INDIA ASSURANCE CO. LTD.V/S ALKA S GARGUNDE	25,000.00	14/05/2013	1/31/2014
706	F A ST. 10835/2013	123/96	POONAM MITTAL	ORIENTAL INSURANCE CO.LTD.V/S	25,000.00	15/05/2013	1/18/2017
707	F A ST. 10960/2013	126/96	POONAM MITTAL	ORIENTAL INSURANCE CO.LTD.V/S	25,000.00	15/05/2013	1/18/2017
708	F A ST. 11499/2013	132/96	HARSHADA RANE	NATIONAL INSUARANCE CO. LTD. V/S M R SATHE	25,000.00	16/05/2013	10/23/2015
709	F A ST. 13995/2013	162/96	M M SATHAYE	BAjaj Allianz Co-op Ins. Ltd V/s	25,000.00	22/05/2013	9/15/2014
710	F A ST. 12432/2013	174/96	MILIND MORE	NEW INDIA ASSURANCE CO. LTD.V/S	25,000.00	22/05/2013	7/9/2013
711	F A ST. 12435/2013	175/96	MILIND MORE	NEW INDIA ASSURANCE CO. LTD.V/S G A THADGE	25,000.00	22/05/2013	7/9/2013
712	F A ST. 12431/2013	176/96	MILIND MORE		25,000.00	22/05/2013	7/9/2013
713	F A ST. 12438/2013	179/96	MILIND MORE		25,000.00	23/05/2013	7/9/2013
714	F A ST. 12434/2013	180/96	MILIND MORE		25,000.00	23/05/2013	7/9/2013
715	F A ST. 14808/2013	191/96	D S JOSHI		25,000.00	3/6/2013	4/9/2014

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	B	C	D	E	F	G	H
716	F A ST. 13734/2013	021/97	A B GORE		25,000.00	15/06/2013	7/16/2013
717	F A ST. 13810/2013	24/97	D R MAHADIK		25,000.00	15/06/2013	12/2/2013
718	F A ST. 12429/2013	29/97	MILIND MORE		25,000.00	15/06/2013	7/9/2013
719	F A ST. 12430/2013	30/97	MILIND MORE		25,000.00	15/06/2013	7/9/2013
720	F A ST. 12437/2013	33/97	MILIND MORE		25,000.00	15/06/2013	7/9/2013
721	F A ST. 16007/2013	63/97	S S SALUNKE		25,000.00	20/06/2013	3/19/2014
722	F A ST. 15099/2013	78/97	VARSHA CHAVAN		25,000.00	24/06/2013	7/17/2015
723	F A ST. 15055/2013	86/97	D S JOSHI		25,000.00	24/06/2013	11/11/2013
724	F A ST. 13688/2013	88/97	SHUBHADA KHOT		25,000.00	25/06/2013	7/15/2014
725	F A ST. 15075/2013	90/97	MILIND MORE		25,000.00	25/06/2013	4/24/2015
726	F A ST. 14691/2013	91/97	Y P DESHMUKH		25,000.00	25/06/2013	10/28/2014
727	F A ST. 17334/2013	106/97	U K SANIL		25,000.00	29/06/2013	1/9/2015
728	F A ST. 17357/2013	124/97	U K SANIL		25,000.00	4/7/2013	10/10/2017
729	F A ST. 25883/2012	125/97	M M SATHAYE		25,000.00	4/7/2013	1/9/2015
730	F A ST. 16810/2013	130/97	G S HEGDE		25,000.00	8/7/2013	1/17/2014
731	F A ST. 16215/2013	131/97	KETAN JOSHI		25,000.00	8/7/2013	4/11/2015
732	F A ST. 18453/2013	001/98	R C CHAULKAR		25,000.00	30/07/2013	12/7/2016
733	F A 575/2013	012/98			7,147,174.00		1/1/2017
734	F A ST. 16921/2013	30/98	KMC LEGAL		25,000.00	3/8/2013	4/26/2015
735	F A ST. 16929/2013	31/98	KMC LEGAL		25,000.00	3/8/2013	4/26/2015
736	F A ST. 17871/2013	51/98	J S KAPSE		25,000.00	8/8/2013	11/26/2014
737	F A 1641/2012	64/98	G K GOLE		15,000.00	8/8/2013	7/26/2016
738	F A ST15075/2013	88/98	MILIND MORE		137,411.00	21/08/2013	4/24/2015
739	F A ST. 10049/2013	91/98	U R MANKAPURE		25,000.00	21/08/2013	10/24/2013
740	F A ST. 22870/2013	135/98	VARSHA CHAVAN		25,000.00	13/09/2013	8/22/2016
741	F A ST. 18302/2013	140/98	M M SATHAYE		25,000.00	13/09/2013	7/7/2016
742	F A ST. 18548/2013	185/98	KETAN JOSHI		25,000.00	3/10/2013	6/4/2017
743	F A 140/2007	001/99	KULKARNI & ASSOCIATE		500.00	3/10/2013	7/26/2015
744	F A ST. 26890/2013	004/99	M V KINI		25,000.00	4/10/2013	7/12/2017
745	F A ST. 28287/2013	32/99	VARSHA CHAVAN		25,000.00	14/10/2013	12/13/2014

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	B	C	D	E	F	G	H
746	F A ST. 19267/2013	36/99	KETAN JOSHI		25,000.00	14/10/2013	7/8/2015
747	F A ST. 20029/2013	38/99	S S JINISWALA		25,000.00	14/10/2013	2/6/2015
748	F A ST. 25197/2013	40/99	VARSHA CHAVAN		25,000.00	14/10/2013	5/7/2014
749	F A 737/2009	47/99	VIJAY KILEDAR		13,578.00	15/10/2013	11/3/2015
750	F A ST. 20650/2013	59/99	A B GATNE		25,000.00	17/10/2013	3/14/2017
751	F A ST. 20732/2013	62/99	A B GATNE		25,000.00	17/10/2013	3/14/2017
752	F A ST. 25203/2013	105/99	KMC LEGAL		25,000.00	19/10/2013	6/6/2017
753	F A ST. 25209/2013	108/99	KMC LEGAL		25,000.00	19/10/2013	6/6/2017
754	F A ST. 32602/2013	162/99	VARSHA CHAVAN		25,000.00	26/11/2013	3/12/2014
755	F A ST. 30789/2013	188/99	KMC LEGAL		25,000.00	3/12/2013	7/18/2017
756	F A ST. 22911/2013	200/99	VIJAY KILEDAR		1,000,000.00	5/12/2013	1/12/2016
757	F A ST. 27966/2013	019/100	D R MAHADIK		25,000.00	9/12/2013	1/28/2015
758	F C A 148/2013	54/100	S S KULKARNI		105,000.00	19/12/2013	10/27/2014
759	F A ST. 29142/2013	60/100	AA GATNE		25,000.00	19/12/2013	8/3/2014
760	F A ST. 29136/2013	61/100	A B GATNE		25,000.00	19/12/2013	2/5/2015
761	F A ST. 34631/2013	69/100	M M SATHAYE		25,000.00	22/12/2013	11/15/2017
762	FAST 35315/2013	103/100	M M Sahaye		25,000.00		11/15/2017
763	FAST 35330/2013	104/100	M M SAHAYE		25,000.00		11/15/2017
764	FAST 35665/2013	115/100	S S JINISWALA		25,000.00		7/26/2017
765	FA 193/2013	130/100	M V KINI & CO		900,000.00		8/30/2016
766	FA 194/2013	131/100	M V KINI & CO		900,000.00		8/30/2016
767	FA 1851/2013	137/100	S Y AMARE		317,020.00		9/4/2014
768	FAST 35928/2013	177/100	H G MISAR		25,000.00		8/11/2015
769	FAST 36117/2013	178/100	G S HEGDE & ASS		25,000.00		7/19/2017
770	FAST 33933/2013	184/100	M M SATHAYE		25,000.00		8/5/2015
771	FAST 33236/13	192/100	ATUL GATNE		25,000.00		10/21/2015
772	FAST 3311/14	52/101	S S JINSIWALE		25,000.00		9/26/2017
773	FAST 3615/2014	58/101	KMC LEGAL		25,000.00		7/18/2017
774	FAST 3606/14	59/101	KMC LEGAL		25,000.00		7/18/2017
775	FAST 3641/2014	64/101	KMC LEGAL		25,000.00		7/12/2017

STATEMENT SHOWING REMITTANCE OF UNCLAIMED DEPOSITS LYING FOR MORE THAN 3 YEARS IN DECIDED JUDICIAL PROCEEDINGS LAPSE DEPOSITS TO GOVERNMENT.

	B	C	D	E	F	G	H
776	FAST 3647/14	66/101	KMC LEGAL		25,000.00		7/18/2017
777	FAST 4182/14	78/101	D S JOSHI		25,000.00		7/27/2017
778	FCA 7/2014	87/101	H E PALVE		5,000.00		7/28/2016
779	FAST 5180/14	119/101	KMC LEGAL		25,000.00		3/4/2015
780	FAST 5413/14	122/101	M M SATHAYE		25,000.00		8/27/2015
781	FAST 5432/14	123/101	SANDEEP SALUNKHE		25,000.00		10/5/2015
782	FAST 5430/14	124/101	SANDEEP SALUNKHE		25,000.00		10/5/2015
783	FAST 5655/14	132/101	S K LEGAL ASSO		25,000.00		4/7/2014
784	FAST 5703/14	143/101	HARSHADA RANE		25,000.00		2/25/2015
785	FCA 149/2012	193/101	YOGESH DHAKAD		18,500.00		1/15/2014
786	FAST 7364/14	21/102	VISHWAKARMA & ASSOCIATES		25,000.00		6/12/2017
787	FAST 9052/14	75/102	AA DESAI		25,000.00		4/9/2015
788	FAST 5671/14	87/102	KETAN JOSHI		25,000.00		1/22/2013
789	FAST 10990/14	120/102	KMC LEGAL VEN		25,000.00		6/12/2017
790	FAST 10996/14	121/102	KMC LEGAL VEN		25,000.00		6/12/2017
791	FAST 11011/14	131/102	KMC LEGAL		25,000.00		6/12/2017
792	FAST 12865/14	152/102	KMC LEGAL VEN		25,000.00		9/11/2015
793	FAST 12613/14	171/102	S R SINGH & CO		25,000.00		3/21/2015
794	FAST 14487/14	34/103	KALPANA TRIVEDI		25,000.00		2/6/2015
795	FAST 14347/14	52/103	S M DANGE		25,000.00		10/29/2015
796	FAST 14627/14	56/103	D S JOSHI		25,000.00		7/18/2017
797	FAST 14592/14	97/103	S M DANGE		25,000.00		8/11/2015
798	FAST 15462/14	106/103	REG JURIS		25,000.00		6/24/2016
799	FAST 15415/14	107/103	D S JOSHI		25,000.00		1/8/2015
800	FCA 111/14	123/103	V B TAPKIR		25,000.00		11/17/2014
801	FAST 15998/14	140/103	S S VIDYARTHI		25,000.00		3/18/2016
802	FAST 17727/14	142/103	LEGES CONSULTUS		25,000.00		10/21/2015
803	FAST 17335/14	149/103	P R MITAL		25,000.00		7/8/2017
804	FAST 20141/14	37/104	G S HEGDE & ASS		25,000.00		7/13/2015
805	FAST 20020/14	49/104	VARSHA CHAVAN		25,000.00		1/30/2015

STATEMENT SHOWING REMITTANCE OF UNCLAIMED DEPOSITS LYING FOR MORE THAN 3 YEARS IN DECIDED JUDICIAL PROCEEDINGS LAPSE DEPOSITS TO GOVERNMENT.

	B	C	D	E	F	G	H
806	FAST 21614/14	72/104	S S JINSIWALE		25,000.00		7/8/2017
807	FA 83/14	102/104	PRIYL G SARDA		72,500.00		10/13/2016
808	FCA 222/14	120/104	VASANTI JOSHI		180,000.00		10/13/2016
809	FA 1536/09	134/104	V A GANGAL		2,500,000.00		6/18/2014
810	FAST 24155/14	160/104	D S JOSHI		25,000.00		7/26/2014
811	FAST 24156/14	161/104	D S JOSHI		25,000.00		7/26/2017
812	FAST 24146/14	163/104	D S JOSHI		25,000.00		2/5/2016
813	FAST 23851/14 (FA 1112/14)	165/104	A S VIDYARTHI		25,000.00		2/16/2016
814	FAST 22706/14	11/105	S S DWIVEDI		25,000.00		10/21/2015
815	FAST 25725/14	14/105	M M SATHAYE		25,000.00		11/27/2015
816	FCA 17/2011	53/105	T J IRANI		135,000.00		1/16/2017
817	FAST 25383/14	54/105	MANDAR LIMAYE		25,000.00		1/15/2016
818	FAST 24624/14	62/105	P V DUBE		25,000.00		3/9/2016
819	FAST 27338/14	73/105	S K LEGAL ASSO		25,000.00		8/26/2015
820	FAST 23949/14	117/105	S M DANGE		25,000.00		29/10/2015
821	FAST 29941/14	175/105	H G MISAR		25,000.00		3/12/2015
822	FAST 29427/14	178/105	D SHALINI SHANKER		25,000.00		5/2/2017
823	FCA 252/14 A/W FCA 253/14	196/105	AMIN SOLKAR		5,000.00		2/28/2017
824	FAST 30330/14	199/105	PARAG V DUBE		25,000.00		1/11/2016
825	FAST 30879/14	16/106	KMC LEGAL		25,000.00		8/1/2016
826	FAST 24181/14	18/106	D C AWANI		25,000.00		8/14/2015
827	FAST 31603/14	51/106	D S JOSHI		25,000.00		2/5/2015
828	FAST 21252/14	54/106	A P KULKARNI		25,000.00		8/19/2015
829	FCA 251/14	64/106	M M ASSOCIATES		5,000.00		10/27/2015
830	FCAST 3147/14	70/106	RUPALI SHINDE		10,000.00		8/13/2015
831	FCA 121/04	97/106	RAMESH D DUDANI		3,000,000.00		11/25/2005
832	Criminal Revn. Appln. No. 275/01	1/35	Law Global Advocates		350,000.00		4/13/2010

STATEMENT SHOWING REMITTANCE OF UNCLAIMED DEPOSITS LYING FOR MORE THAN 3 YEARS IN DECIDED JUDICIAL PROCEEDINGS LAPSE DEPOSITS TO GOVERNMENT.

	B	C	D	E	F	G	H
833	Criminal Appln. No. 357/04	13/41	Meghshyam Kocharekar		750,000.00	23/04/04	3/24/2009
834	Cri. W.P. 285/04	74/42	A. S. Khandeparkar		3,000.00	1/10/2004	4/9/2012
835	Criminal W.P. 711/04	77/42	A. B. Borkar		3,000.00	4/10/2004	5/10/2012
836	Cri. W.P. 628/05 with Cri. W.P. 629/05	30/45	S. V. Marwadi		645,890.00	12/7/2005	11/16/2010
837	Cri. Appln. No. 219/06 in WP 616/06	16/49	Amin H. Solkar	Salim B. Shaikh V/s The State Of Maharashtra	5,000.00	18/07/06	6/25/2009
838	Criminal Revn. Appln. No. 291/06	194/49	Anilkumar Patil	M. V. Bhairat V/s The State Of Maharashtra	15,000.00	25/09/06	6/26/2009
839	Criminal Appln. No. 5516/04	93/50	A.H.H. PANDA	M. K. Khatav V/s State Of Maharashtra	500,000.00	31/10/06	1/21/2016
840	Criminal Writ Petition No. 940/06	153/50	A. P. Kulkarni	U. B. Bhosale V/s L. V. Bhosale	5,000.00	28/11/06	9/24/2008
841	Criminal Writ Petition No. 1846/06	70/51	S.P. Narkar	Dakshah Saraf	55,000.00	12/1/2007	4/28/2005
842	Criminal Appln. 875/03 in Cri. Appln. 1407/99	133/51	H. V. Mehta	Union Of India V/s Jethalal Ganatra and Ors	5,000.00	12/2/2007	1/29/2007
843	CRIMINAL REVN. APPLN. 49/07	53/52	PRASHANT PARSURAN PURIA	MR. J. M. GURJAR V/S STATE OF MAH.	500,000.00	4/4/2007	3/1/2013
844	CRIMINAL REVN. APPLN. 202/07	156/52	K.R. TIWARI AND CO.		RS.50000/- RS.50000/- RS.100000/- RS.60000/-	10/05/07 25/06/07 31/07/08 26/08/08	7/3/2008
845	CRIMINAL REVN. APPLN. 177/07 CRI. APPLN. NO. 2821/08	15/53	S. I. KANTHARIA	DEEPAK BHANDARI V/S M/S GEO SERVICE LTD. AND ANR	200,000.00	21/06/07	10/22/2008
846	CRIMINAL APPLN. 155/07 IN CRI. REVN. APPLN. 246/07	30/53	R.R. BHATKAR	R/S/ ,AMDAVLAR V/S S. D. GHANDI AND ORS	5,000.00	26/06/07	9/28/2007
847	CRIMINAL REVN. APPLN. 286/07	54/53	H. S. VENEGAVKAR	U. A. PUJARI V/S THE STATE OF MAHARASHTRA	20,000.00	9/7/2007	12/9/2015

STATEMENT SHOWING REMITTANCE OF UNCLAIMED DEPOSITS LYING FOR MORE THAN 3 YEARS IN DECIDED JUDICIAL PROCEEDINGS LAPSE DEPOSITS TO GOVERNMENT.

	B	C	D	E	F	G	H
848	CRIMINAL APPLN. 201/07 IN CRI. REVN. APPLN. 309/07	83/53	SUKANTA KARMARKAR	MR. T. K. VISHWAKARMA V/S STATE OF MAHARASHTRA	50,000.00	20/07/07	8/18/2016
849	CRI. APPLN. 699/07 IN CRI. APPEAL NO. 120/07	105/53	V.S . KATKAR & BHAROT RATHOD	SHRI. S. L. PATIL V/S STATE OF MAHARASHTRA	30,000.00	26/07/07	8/30/2012
850	CRI. REVN/ APPLN. 156/05	112/53 103/47	DILIP BODAKE	G. B. KOTKANE V/S SOU S. G. KOTHANE AND ANR	3,150.00	31/07/07	3/13/2012
851	CRI. REVN. APPLN. 272/07	147/53	P.M. CHAKURKAR		35,000.00	9/8/2007	8/28/2007
852	CRI. APPLN. 866/07 IN CRI. APPEAL NO. 527/06	177/53	V.V. PURWANT	P.L. CHAVAN V/S STATE OF MAH.	250,000.00	23/08/07	2/7/2013
853	CRIMINAL WRIT PETITION NO. 881/2000	82/54	K. M. SANGANI	SMT. N. N. BHANUSHALI V/S STATE OF MAHARASHTRA	10,000.00	24/09/07	9/30/2008
854	CRIMINAL APPLN. 2222/07	179/54	S.A. VAIDYA	J.B. PAWAR V/S THE STATE OF MAHARASHTRA	25,000.00	18/10/07	7/17/2007
855	CRIMINAL WRIT PETITION NO. 1731/02	14/55	C. R. NAIDU & CO.	DR. SHUBHDA MOTWANI V/S STATE OF MAHARASHTRA	5,000.00	25/10/07	6/12/2004
856	CRIMINAL APPEAL 888/07	60/55	RISHI BHUTA	BIJOY KUMAR A GUPTA V/S STATE OF MAHARASHTRA	11,631,802.00	13/11/07	2/22/2017
857	CRIMINAL WRIT PETITION NO. 611/07	128/55	A. D. AVHAD	KISHORILAL RAMRAIKA V/S TWIN ENGINEERS PVT. LTD.	50,000.00	30/11/07	11/10/2009
858	CRIMINAL APPLN. 313/07 IN CRI. WP 310/07	130/55	MEDEKAR & CO.	K. B. PATIL V/S M/S PARAMPURIA PLANTTIES LTD. AND ORS	255,537.00	01/12/07 & 05/02/08	7/17/2007
859	CRI. APPLN 260/2011	103/81	K. K. MISHRA	K. R. VITHAL V/S STATE OF MAHARASHTRA	100,000.00	21/04/2011	4/15/2011
860	CRI. W. P. 991/2011	121/81	BALASAHEB DESHMUKH	D. S. SHINDE V/S STATE OF MAHARASHTRA	271.00	27/04/2011	9/17/2013
861	CRI. W. P. 836/2009	137/81	AKHILESH SINGH	K. K. W. KHAN V/S STATE OF MAHARASHTRA	1,000.00	28/04/2011	7/26/2011

STATEMENT SHOWING REMITTANCE OF UNCLAIMED DEPOSITS LYING FOR MORE THAN 3 YEARS IN DECIDED JUDICIAL PROCEEDINGS LAPSE DEPOSITS TO GOVERNMENT.

	B	C	D	E	F	G	H
862	CRI. APPLN 1632/2010 WITH CRI. APPLN 1633/2010 WITH CRI. APPLN 1634/2010	,03/82	S. V. MARWADI	P. K. SHARMA V/S S. J. SANCHATI	370,000.00	40607	4/13/2011
863	CRI. REVN. APPLN 88/2011	,07/82	A.A.SIDDIQUIEE	T. K. A. KHAN V/S STATE OF MAHARASHTRA	100,000.00	40607	6/23/2011
864	CRI. REVN APPLN 81/2011	27/82	S. D. KHOT	R. P. BHARIYA V/S STATE OF MAHARASHTRA	90,000.00	40699	5/6/2011
865	CRI. REVN APPLN. 98/2011	73/82	D. S. DUBE	SATISH WAMAN PATKAR V/S K. KANTASWAMI	53,000.00	23/05/2011	8/9/2011
866	CRI. REVN. APPLN.193/2011	81/82	LAW GLOBAL	B. P. GODE V/S S. B. GUTUD	35,000.00	31/05/2011	4/22/2013
867	CRI. W. P. 367/2011	107/82	PANKAJ		200,000.00	40608	3/23/2011
868	CRI. W. P. 1254/2010 IN CRI. W. P. 1257/2010	149/83	ABHAYANKAR APTE	SATISH TANDON V/S STATE OF MAHARASHTRA	200,000.00	15/07/2011	11/24/2010
869	CRI. APPLN.207/2011 V/S CRI. APPLN.2353/2009	161/83	ARVIND KUMAR		1,000.00	18/07/2011	11/21/2011
870	CRI. REVN. APPLN.168/2011	181/83	D. V. Sutar	S. P. GAIKAR V/S STATE OF MAHARASHTRA	30,000.00	20/07/2011	10/5/2011
871	CRI. W. P. 1039/2011	,19/84	AMITE SALE	FAIYAZ AHMED HAJILD MUJAWAR V/S SMT. KAMRUNISSRFAIYAZ AHMED MUJWAR	10,000.00	40671	1/31/2017
872	CRI. REVN. APPLN.270/2011 IN CRI REVN APPLN.271/2011	29/84	KHANDEPARKAR & ASSOCIATES	S. J. JANKAR V/S THE MANAGER SARVODYA SAHAKARI PAT SANTHA	40,000.00	9/8/2011	4/8/2013
873	CRI. ANTI. BAIL APPLN.626/2011	35/84,24/85	JAYKARS & PARTNERS	P. R. ADHAYADE V/S STATE OF MAHARASHTRA	351,000.00	10/8/2011	9/2/2011
874	CRI. APPLN 289/2011 V/S CRI. REVN APPLN 346/2011	,07/85	AJAY LAW ACCOCIATES		1,250,000.00	25/08/2011	9/9/2011
875	CRI. W. P. 392/2008	29/85		S. N. KONDE V/S STATE OF MAHARASHTRA	5,000.00	12/9/2011	8/12/2008

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	B	C	D	E	F	G	H
876	CRI. W. P. 2357/2011	37/85	U. S. PALSULEDESAI	MOHD FAISAL SHAIKH V/S STATE OF MAHARASHTRA	7,500.00	13/09/2011	3/15/2013
877	CRI REVN APPLN 411/2011	68/85	U. P. WARUNJKAR	B. S. BANGAR V/S V. B. BANGAR	25,000.00	27/09/2011	1/22/2014
878	CRI. W. P. 1711/2010	96/85	S. P. NERKAR	T. S. CHUNWALA V/S STATE OF MAHARASHTRA	10,000.00	40734	1/16/2012
879	CRI. BAIL APPLN.411/2011 IN CRI REVN APPLN 466/2011	,02/86	I. B. SINGH	M. H. DESAI V/S STATE OF MAHARASHTRA	175,000.00	40797	9/7/2012
880	CRI. REVN. APPLN. 423/2011 IN CRI. REVN. APPLN. 424/2011	56/86	LAW GLOBAL		4,105.00	21/03/2011	1/16/2012
881	CRI. APPLN. 425/2011	,11/87	A. B. TANJANE		5,000.00	14/11/2011	10/18/2011
882	CRI. W. P. 2903/2011	22/87	SUDHEN AMARE	K. J. SUJAN V/S STATE OF MAHARASHTRA	750,000.00	16/11/2011	7/24/2013
883	CRI. APPLN. 1001/2011	82/87	J. A. SIDDIQUE	J. A./ SIDDIQUE V/S STATE OF MAHARASHTRA	745,000.00	22/11/2011	1/12/2012
884	CRI. W. P. 2543/2011	87/87	A.A.SIDDIQUIEE	A. L. MALKANI V/S F.A.MALKANI	156.00	28/01/2013	7/27/2012
885	CRI. APPLN. 1453/2011 IN CRI. APPLN. 2353/2009	89/87	ARVIND KUMAR	POPULAR OFFSET PRINTING V/S STATE OF MAHARASHTRA	500.00	28/11/2011	11/21/2011
886	CRI. APPLN. (APL) 1178/2011	172/87	G. K. JADHAV	RAVINDRA H. SAGVEKAR V/S R.R.SAGVEKAR	35,000.00	14/12/2011	1/16/2012
887	CRI. W. P. 2899/2011	175/87	M. V. LIMAYE	HARSHAD JOSHI V/S MAINTHALI JOSHI	50,000.00	15/12/2011	6/25/2012
888	CRI. W. P. 3249/2011	178/87	B. G. TANGSAI	SHRIKANT INAMDAR V/S MANDAKINI INAMDAR	100,000.00	16/12/2011	6/27/2012
889	CRI. REVN. APPLN. 517/2011	184/87	M. A. DHARAMIRAJ	G. P. SINGH V/S P. S. KSHIRSAGAL	7,545.00	27/12/2011	1/19/2012
890	CRI. APPLN 646/2011	187/87	P. D. DESAI	PHILIPS V/S SAMDESH GUPTA	10,000.00	30/12/2011	12/7/2011
891	CRI REVN APPLN 497/2011	011/88	A. B. TAJANE	G. M. SHETTY V/S MADHUKAR LALE	3,969.00	09/01/12	8/17/2012

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	B	C	D	E	F	G	H
892	CRI. WP3165/2011	152/88	C K RAJAN	PRAFULLA HEGDE V/S STATE OF MAHARASHTRA	400,000.00	08/02/12	1/16/2012
893	CRI APPLN 1178/2011	158/88	G K JADHAV		806.00	13/06/2012	6/15/2012
894	CRI REVN APPLN (ST) 474/2011	191/88	P P KUMAR	N. S. JANI V/S STATE OF MAHARASHTRA	46,000.00	27/02/2012	4/15/2013
895	CRI APPLN. 3280/2010	193/88	S P KADAM	J Y CHAJJED V/S CBI, ACB & ORS	2,000.00	24/02/2012	5/7/2012
896	Criminal Revn. Application NO. 411/11	80/89	U. P. Warunjikar	B. S. Bangar V/s V. B> Bangar and Ors	1371	balance after withdrawal	1/22/2014
897	Criminal WP 3416/11	116/89	U. P. Warunjikar	C. R. Rajaldev V/s State Of Maharashtra	10000	28/03/2015	3/21/2012
898	Criminal WP 67/12	187/89	Zaigam Rizvi		2000	12/4/2012	4/10/2012
899	Criminal WP 68/12	188/89	Zaigam Rizvi		8000	12/4/2012	4/10/2012
900	Criminal WP 69/12	189/89	Zaigam Rizvi		8000	12/4/2012	4/10/2012
901	Criminal WP 70/12	190/89	Zaigam Rizvi		18000	12/4/2012	4/10/2012
902	Criminal WP 72/12	192/89	Zaigam Rizvi		8000	12/4/2012	4/10/2012
903	CRI W. P. 1795/2011	43/90	R S KALE		25,000.00	08/05/12	4/2/2012
904	CRI APPLN 259/2012	58/90	DHIR & DHIR		30,000.00	17/05/2012	7/31/2012
905	Cri. Appln. 1083/11	20/91	Kiran Kulkarni		1000	10/7/2012	6/28/2012
906	Criminal Appln. 554/11 in Criminal WP 197/11	23/91	L. B. Anjir		10000	11/7/2012	8/21/2012
907	Criminal Anticipatory Bail Appln. 511/12	32/91	N. N. Gawankar		1000	16/07/2012	7/17/2012
908	Criminal WP 1226/04	43/91	N. J. Patil		500		1/4/2013
909	Criminal Appln 231/12 in Criminal WP 681/11	44/91	Wadia Ghandy		1000	16/7/2012	7/22/2016
910	Criminal Appln. 19/12 Criminal WP 1467/11	93/91	P. P. Jadhav		3000	18/7/2012	6/13/2013
911	Criminal Bail Appln. 896/12	98/91	Priyal G. Sarda		1000	23/7/2012	8/7/2012
912	Criminal WP 2410/10	107/91	U. R. Mankpure		2500	26/7/12	7/10/2012
913	Criminal WP 2411/10	108/91	U. R. Mankpure		2500	26/7/12	7/10/2012

STATEMENT SHOWING REMITTANCE OF UNCLAIMED DEPOSITS LYING FOR MORE THAN 3 YEARS IN DECIDED JUDICIAL PROCEEDINGS LAPSE DEPOSITS TO GOVERNMENT.

	B	C	D	E	F	G	H
914	Criminal Revn Appln. No. 260/2012	113/91, 146/91	Law Global		7633	balance after withdrawal	11/27/2012
915	Criminal Appln. 674/12	114/91	Adbdul PP		500	2/8/2012	7/16/2012
916	Criminal Appln. 135/12 in Criminal WP 2590/11	119/91	D'Lima Associates		1000	3/8/2012	10/9/2012
917	Criminal Anticipatory Bail Appln. 706/2012	120/91	Shri. Aabad H. H. Parida		70000	4/8/2012	9/12/2012
918	Criminal Application 744/12	141/91	Diya D. Chavan		15000	7/8/2012	7/23/2012
919	Criminal Bail Appln. 808/12	149/91	G. B. Kadlag		1000	16/8/12	8/21/2012
920	CRI REVN APPLN 510/2011	99/92	I I PATEL		54,397.00	26/09/2012	6/26/2015
921	CRI REVN APPLN 459/2012	126/92	AA DESAI		13,955.00	05/12/12	4/17/2013
922	Criminal Application 2409/10	21/93	Law Juris		500	12/10/2012	10/22/2013
923	Criminal Appln. 423/11	37/93	D. D. Tiwari		10000	17/10/2012	2/9/2012
924	Criminal Bail Appln. 437/11 In Revn. Appln. 488/11 and Bail Appln. 438/11	38/93	Niranjan Murdargi		99800.00, 110846.00	17/10/12, 20/2/14	9/12/2012
925	Criminal Revn Application No. 383/2010	39/93	D. S. Koreg		13000	17/10/12	9/6/2012
926	Criminal WP 499/12	89/93	N. D. Pote		2500	3/11/2012	1/7/2014
927	CRI APPLN 569/2012	131/93	AA SIDDIQUI		2,444.00	11/12/12	8/29/2012
928	CRI REVN APPLN 443/2012	148/93	P C DAS		1,068.00	11/12/12	9/16/2013
929	CRI APPLN 1003/2012	150/93	P S PATHAK		500.00	12/12/12	5/9/2013
930	CRI APPLN 1004/2012	152/93	P S PATHAK		500.00	12/12/12	5/9/2013
931	CRI APPLN 1005/2012	153/93	P S PATHAK		500.00	12/12/12	5/9/2013
932	CRI APPLN 1006/2012	154/93	P S PATHAK		500.00	12/12/12	5/9/2013

STATEMENT SHOWING REMITTANCE OF UNCLAIMED DEPOSITS LYING FOR MORE THAN 3 YEARS IN DECIDED JUDICIAL PROCEEDINGS LAPSE DEPOSITS TO GOVERNMENT.

	B	C	D	E	F	G	H
933	CRI APPLN 1007/2012	155/93	P S PATHAK		500.00	12/12/12	5/9/2013
934	CRI APPLN 527/2012	177/93	SAEEIDA SHAIKH		125,362.00	20/12/2012	11/27/2012
935	CRI REVN APPLN 466/2012	178/93	MAHIR GHEEWALA		5,000.00	20/12/2012	12/4/2012
936	CRI REVN APPLN 506/12 TO 513/2012	191/93	ASHOK ANAND RAO		62,162.00	30/09/2013	7/24/2013
937	CRI W. P. 3274/12 WITH CRI W. P. 3275/12	194/93	V.V. PAI		10,000.00	03/01/13	11/30/2012
938	CRI REVN APPLN 434/2012	199/93	M S. SHRINGARPURE		13,488.00	17/09/13	11/29/2012
939	CRI W. P. 4281/2012	112/94	A M SAROGI		2,000,000.00	14/01/2013	12/17/2012
940	CRI REVN APPLN 449/2008	131/94	PRASHANT BODKE		4,826.00	19/01/2013	4/11/2013
941	CRI REVN APPLN 28/2013	189/94			50,000.00	06/02/13	7/18/2013
942	CRI REVN APPLN 43/2013	191/94	AMEETA KATTIKRISHNA		20,000.00	06/02/13	6/27/2013
943	CRI W. P. 2437/2009	18/95	LAW GLOBAL		100,000.00	22/02/2013	22/02/2013
944	CRI REVN. APPLN. 177/11	21/95	RAJENDRA SORANKAR		750,000.00	25/02/2013	25/02/2013
945	CRI REVN APPLN 350/12	22/95	J P KHAIRNAR		385,000.00	25/02/2013	25/02/2013
946	CRI REVN APPLN 44/2013	23/95	I A SHAIKH		2,771.00	21/11/2013	8/14/2013
947	CRI REVN APPLN 13/2013	30/95	S.M OAK		150,000.00	27/02/2013	27/02/2013
948	CRI APPLN 436/2012	39/95	S R PAWAR		1,989.00	01/03/13	21/06/2013
949	CRI W P 307/2013	121/95	TUSHAR PIMPLE		10,000.00	21/03/2013	8/14/2013
950	CRI W. P. 2016/2006	124/95	D D TIWARI		3,000.00	22/03/2013	6/9/2014
951	CRI REVN APPLN 292/2011	196/95	VAIBHAV GAIKWAD		50,000.00	05/04/13	4/8/2013
952	CRI W P 174/2013	82/96	R K AGRAWAL		100,000.00	25/04/2013	12/9/2013

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	B	C	D	E	F	G	H
953	CRI REVN APPL 57/2013	87/96	RD MOTKAR		5,189.97	29/10/2013	7/23/2013
954	CRI W. P. 1418/2012	006/97	PRAKASH NAIK		2,482,091.00	10/06/13	
955	CRI W P 3740/2011	007/97	NAGI		6,802.00	12/06/13	8/23/2013
956	CRI REVN APPL 509/2010	008/97	A K DUBEY		25,320.00	12/06/13	3/25/2013
957	CRI WP 3472/2012	92/97	M V THORAT		4,293.00	26/06/2013	6/17/2014
958	CRI APPLN U/S 556/2013	100/97	DIXIT & YADAV		200,000.00	28/06/2013	6/26/2013
959	CRI W. P. 1271/2013	103/97	MANOJ KADAM		5,015.00	29/06/2013	9/2/2013
960	CRI A B A 553/2013	167/97			1,000,000.00	16/07/2013	8/2/2013
961	CRI W. P. 902/2013	169/97			10,000.00	17/07/2013	6/18/2014
962	CRI APPEAL 72/95	170/97			10,000.00	19/07/2013	11/24/2015
963	CRI REVN APPLN 227/13	174/97	V T PATIL		19,351.00	20/07/2013	9/5/2013
964	CRI REVN APPLN 240/13	181/97	R SATHYANARAYAN		10,700.00	22/07/2013	10/24/2013
965	CRI REVN APPLN 241/13	182/97	R SATHYANARAYAN		10,700.00	22/07/2013	10/24/2013
966	CRI REVN APPL 285/13	55/98	S D CHAVAN		150,000.00	08/08/13	11/28/2013
967	CRI W. P. 3472/2012	36/98	M V THORAT		30,000.00	20/08/2013	6/17/2014
968	CRI WP 307/2013	113/98	TUSHAR PIMPLE		23,000.00	03/09/13	8/14/2013
969	CRI REVN APPLN 275/13	160/98	DINESH KADAM		100,000.00	23/09/2013	5/9/2014
970	CRI REVN APPLN 171/12	002/99	R G TIWARI		13,369.00	08/04/15	8/21/2013
971	CRI APPLN 300/2013	121/99	G P		1,000.00	25/10/2013	12/10/2013
972	CRI REVN APPLN 513/2012	141/100	G S SETH		7,229.00		7/24/2013
973	CRI WP 4080/2013	70/101	V R KADAM		36,000.00		2/18/2014
974	CRI WP 4162/2013	107/101	M C SHUKLA		2,206.00		1/13/2016
975	CRI APPLN 28/2014	111/101	NAVIN K JAIN		15,000.00		7/8/2014

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	B	C	D	E	F	G	H
976	CRI WP 3518/2012	152/101	SHIVAJIRAO MASAL		15,000.00		7/21/2014
977	CRI REVN APPL 84/14	184/101	M R DESHPANDE		10,000.00		3/6/2014
978	CRI APPLICAT 525/2013	191/101	LAW GLOBAL		25,000.00		2/20/2014
979	CRI REVN A 8/2014	12/102	SAURABH BUTALA		14,500.00		7/9/2015
980	CRI APPL 178/14 IN CRI BAIL 144/14	23/102	M P DALVI		500.00		2/5/2014
981	CRI WP 4571/13	100/102	G N SALUNKHE		10,000.00		7/4/2016
982	CRI R A 63/14	166/102	G K GOLE		185,000.00		8/29/2016
983	CRI R AP 173/14	42/103	S S KULKARNI				3/13/2015
984	CRI R AP 261/03	68/103	HARIBHAU DESHINGE		4,000.00		6/12/2014
985	CRI WP 1463/13	86/103	D V SUTAR		1,000.00		11/24/2016
986	CRI WP 3525/13	93/103	R M KANOJIYA		35,000.00		12/4/2014
987	CRI ABA 379/14	143/103	GANESH & CO		731,439.53		6/20/2014
988	CRI R APP 114/14	158/103	R D SURYANVANSI		200,000.00		10/1/2016
989	CRI WP 2602/14	02/104	KRUPALI H R		15,000.00		11/22/2017
990	CRI APPLN 1274/12	26/104	SANDESH DESHPANDE		800,000.00		8/21/2013
991	CRI R APP 229/14 WITH 230/14	63/104	VIVEK PATIL & ASS		15,000.00		12/19/2014
992	CRI BA 839/14	75/105	P M PATIL		500.00		9/9/2014
993	CRI APPLN 949/12	171/105	U P WARUNJIKAR		500.00		9/1/2014
994	CRI ABA 1393/14	57/106	M M D PATEL		241,000.00		12/10/2014
995	C.A. 4131/947 n SA 454/94	75/21	Shri. Y. S. Jahagirdar		30,000.00	8/8/1994	1/6/2017
996	C.A 3376/95 with C.A. 3375/95 in S.A.st 14353/95, SA 134/97	114/22	C. R. Sonawane	Shri Shankar Vaman Palav V/s Shri Raghunath Pawar	1,000.00	19/07/1995	6/10/1997
997	SA 276/96	70/24	A. S. Oka (Not match Rajesh Datar)	Dr. Ganpat Triambak Dabhade V/s Smt. Rajani Ganpat Dabhade	3,000.00	28/10/1996	3/23/2005
998	C.A. 7162/96 ub Second Appeal No558/96	117/24	Shri. A. A. Agarwal		35,000.00	10/12/96 07/11/97	2/2/2010

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	B	C	D	E	F	G	H
999	S.A. 31/98 with CA. 636/98	184/28	Sadashiv G. Deshmukh		35350.00 11000.00 15356.45 25000.00	05/02/98 27/05/98 12/06/98	10/24/2007
1000	C.A. no. 934/01 in S.A. 685/97	63/35	Shri. A.A. Kumbhakoni		50,000.00	24/01/02	11/27/2017
1001	S.A. 403/96	52/38	Miss Alpa T. Javeri		500.00	5/4/2003	10/10/2017
1002	C.A. 4205/00 in S.A. 262/88	190/43	Mrs. A. N. Hetekar		1,500.00	7/3/2005	7/18/2009
1003	S.A. ST 16653/07 IN SA 293/08	100/54	K.K. JADHAV	MAHABALESHWAR HILL STATION MUNICIPAL COUNCIL AND ORS	20,510.84	1/9/2009	7/9/2009
1004	C.A. 1213/06 in Second Appeal No. 1241/05	151/54	Shri. N. V. Vachalekar	Anil Mandel Sonawane V/s Sau Kalpanan Anil Sonawane	5,000.00	28/01/07	3/27/2006
1005	S. A. 175/2010 with S. A. 160/2011	153/78	S. M. saindarvis		6,066.73	22/11/2011	4/13/2011
1006	S. A. 669/2010	199/81	M. J. BHATT	G. S. PATIL V/S S. G. PATIL	521.00	3/5/2011	4/1/2013
1007	S.A.233/2008 WITH S.A.235/2008	199/82	S. M. KARVE	T. S. MOGHE V/S S. M. KARVE	19,200.00	16/06/2011	
1008	S A ST. 2422/2002	50/85	GOVT PLEADER	STATE OF MAHARASHTRA V/S SMT. P. D. KADAM	10,000.00	20/09/2011	12/13/2013
1009	S.A.ST. 14882/2010	42/86	S. G. THORAT	S. D. SURAJ V/S R.R.PATNE	750.00	21/10/2011	2/13/2013
1010	S. A. 136/85	193/87	V. I. JADHAV		7,500.00	30/12/2011	6/12/2008
1011	S A 732/2011	21/88	R.S ALANGE		59,000.00	11/1/2012	6/11/2013
1012	SAST 5374/08	123/89	V. S. Gharat	R. P. Jadhav and Ors V/s R. R. Kalyankar and Anr	2000	31/03/2012	2/26/2013
1013	SAST 30613/09	124/89	R. S. Kate	K. J. Madare and Anr V/s D. G. Yadav	3000	31/03/2012	8/20/2013
1014	SA 573/10	127/89	D. S. Patil	P. P. Shelke V/s N. V. Jadhav	3000	31/03/2012	12/13/2010
1015	SA 229/93	48/91	R. A. Thorat		2189862	17/7/2012	6/17/2016
1016	SAST 12204/12	106/91	S. S. Patwardhan		96	balance after withdrawal	2/12/2013
1017	S A 895/2012	169/93	V P PATANKER		274,360.00	15/12/2012	1/8/2013
1018	S A 230/2012	72/94	V S DEOKAR	I Y VALSANGKAR V/S T Z VALSANGKAR	5,000.00	27/11/2012	1/24/2014
1019	S A 647/2011	128/94	D B SAWANT		712254,712264	19/01/2013	6/9/2015

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	B	C	D	E	F	G	H
1020	S A 649/2011	130/94	D B SAWANT		1340244,1340244	19/01/2013	6/9/2015
1021	S A 437/1991	79/95	T D DESHMUKH		5,000.00	12/3/2013	1/9/2015
1022	S A 463/2011	54/96	KIRMA JAIN	S S SHINDE V/S S B I	2,123.00	21/11/2013	9/10/2014
1023	S A ST. 9528/2013	83/96	K J PHAKADE		40,000.00	26/04/2013	2/3/2015
1024	SAST 1356/14	05/106	AJAYA JOSHI		5,000.00		8/10/2016
1025	SA 147/1992	06/106	U R MANKAPURE		3,000.00		5/2/2017
1026	C.A. 670/05 in A.O. 742/05	127/45	S. H. Ujjainwala		7,500.00	21/08/05	8/29/2005
1027	AO 605/06	200/50	J.P. Thakkar	M/s Dhariya Steels V/s Bank Of Trustees of the Part Of Bombay	27,211.00	7/12/2006	10/4/2012
1028	A.O. 470/06	1/51			22,016.00		10/30/2015
1029	C.A. 23/07 IN LPAST 56/07	125/54	GOVT. PLEADER	PUNJAB NATIONAL BANK	10,000.00	3/8/2007	7/18/2007
1030	C.A 237/01 IN LPA 163/07	183/54	M. G. BARVE	ARUN KUMAR / KOLAL AND ORS V/S U.S. SHINDE AND ORS	1,017,898.00	19/10/07	8/14/2007
1031	A. O. 821/2011	75/78	UMASHANKAR UPADHYA	M. B. TANDEL V/S	40,000.00	27/06/2012	2/3/2012
1032	A. O. 1274/2011	192/87	S. K. BHOSALE		10,000.00	30/12/2011	1/9/2012
1033	CP463/2003	134/88	M D PATIL		10,000.00	01/02/12	
1034	CON PET.18/10	197/88	A R AWASHTI		750.00	29/02/2012	11/26/2013
1035	A. O. 272/12	89/89	A. M. Sarogi	Mr. T. R. Rathi V/s Shamrao Vitthal Co. Op. Bank Ltd.	2500000	17/3/12	3/1/2012
1036	CON PET. 359/2010	131/92	M S LOGU		11,880.00	05/10/12	6/11/2013
1037	A. O. 889/12	19/93	S. A. Sawant		200000	11/10/2012	2/27/2014
1038	A. O. 588/12	108/93	D. M. Legal Association		56375000	7/11/2012	7/22/2016
1039	A O 1279/2012	108/94			1,500.00	11/01/13	3/5/2013
1040	A O 375/2013	48/96	P D PARANJAPE		5,000.00	25/04/2013	1/15/2014
1041	C P 412/2012	92/96	G M JAIN		130,000.00	29/04/2013	5/2/2013
1042	A O 458/06	128/103	V S GOKHALE		5,000.00		9/1/2014
1043	A O 154/12	173/103	YASHSHREE S		10,000.00		9/29/2014
1044	AO 1338/13	194/105	S V SAMALUE		1,000.00		10/31/2015

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	B	C	D	E	F	G	H
1045	C.A. 4416/92 in Cont. Petition No. 178/91	120/19	The Education Inspector Education Dept. Res. No. 4	Mrs. Aneesa Mohd. Ibrahim Ansari (Maidan Name Anesa Sharullah Ansari) V/s Mrs. Mainouna Khan head Mistress and Others	43,014.00	3/4/1993	3/7/2006
1046	C.A. 9114/2000 in C.P. 88/2000	19/35	Shri. V. N. Sagar	Prabhu Biva Holkar V/s Bhimrao Pandurang Hekar and Anr	10,000.00	8/1/2002	12/25/2007
1047	Contempt Petition No. 274/1994	35/46	Sr. Inspector of Police	Rajendra Jamanadas Thakkar V/s Kiran Kaparih and ors	10,000.00	06/10/05 11/10/05	1/24/1997
1048	Content Appeal No. 11/06	85/50	U.P. Warunjar	E. N. Sukore V/s The State Of Maharashtra	2,000.00	20/10/06	10/10/2006
1049	CON PET. 234/2011 IN WP 4230/2009	162/93	P V SAWANT		51,626.00	13/12/2012	12/13/2012
1050	CP 354/2010	198/93	M V LIMAYE	MEENAKSHI NADRE V/S	103,220.00	05/01/13	1/14/2013
1051	CP 330/2008	144/100	WADIA GANDHI & CO		47,357.00		
1052	CP 88/12	53/106	S A SAWANT		135,600.00		12/1/2014
1053	CRA 798/1994	109/21	S. P. Kanuga	Tushar C. Joshi V/s Mrs. Reshma T. Joshi	2,000.00	14/09/94	11/29/2002
1054	C.A. 7877 and 7878//2000 in SAS t 12826/96	249/32	Shri. S. M. Garwadkar		1,500.00	1/1/2001	7/9/2007
1055	CRA 962/02	237/36	V. Y./ Sanglikar		146,000.00	17/08/02	8/10/2012
1056	LPA 47/07 IN WRIT PETITION NO. 4482/06	44/52	M.S. TOPKAR	DUDHGANGA VEDGANGA S.S.K. LTD. V/S SAKHAR KAMGAR SABHA AND ANR	160,320.00	2/4/2007	7/18/2008
1057	C.A. 207/06 IN L.P.A. ST 13936/06	95/52	G.S. GODBOLE	MUNICIPAL COUNCIL AKKHALKOT THROUGH THE CHIEF OFFICER V/S S.T. PUJARI AND ORS	2,000.00	20/04/07	4/9/2007
1058	L. P. A. ST11659/2011 IN W. P. 7257/2004	89/83	A. B. VAGYANJI	STATE OF MAHARASHTRA V/S A. B. SHEDGE	5,000.00	40640	11/28/2011
1059	L. P. A. ST.10536/2011 V/S W. P. 842/2010	185/83	GOVT PLEADER	STATE OF MAHARASHTRA V/S A. D. KAMTE	10,000.00	22/07/2011	7/19/2011
1060	C R A ST. 28620/2010	85/85	V. J. HEGDE		3,000.00	40612	2/26/2013

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	B	C	D	E	F	G	H
1061	L. P. A. 13/2011 IN W.P. 6993/2010	111/87	M. P. ZNGLE	A. R. MEHTA V/S JIMISHE MEHTA	56,230.00	40586	2/23/2012
1062	C R A ST. 26/2011	191/87	P. S. DESAI		180.00	41099	1/9/2015
1063	C R A 70/2011	46/90	OMKAR G NAGVEKAR		1,000.00	09/05/12	8/10/2012
1064	C R A 901/2011	47/90	V S KAPSE		5,000.00	09/05/12	8/31/2012
1065	CRA 731/2011	75/92	H P GHADIGAONKAR		43,808.00	03/09/12	10/12/2012
1066	CRA 946/10	71/93	A. P. Thorat		1250000	31/10/2012	10/12/2017
1067	CRA 481/09	72/93	Ditendra Mishra		57000	31/10/2012	
1068	CRA 157/09	73/93	B. K. Raje		13000	31/10/2012	7/2/2009
1069	CRA 595/12	74/93	S. A. Sawant		10000	31/10/2012	2/24/2014
1070	C R A 194/2007	83/94	CHETAN DAMRE		5,000.00	01/12/12	7/13/2015
1071	C R A 518/2011	85/94	C P DEOGIRIKAR		12,000.00	01/12/12	4/29/2016
1072	C R A 399/2011	109/94	AA MALANDKAR		106,181.25	11/01/13	2/21/2013
1073	C R A 157/2009	139/94	D K RAJE		6,000.00	24/01/2013	7/2/2009
1074	C R A 399/2011	72/95	P A KHOT		5056.25,5056.25, 5056.25	12/03/13	2/21/2013
1075	C R A 900/2012	73/95	V S GOKHALE		5,000.00	12/03/13	4/3/2013
1076	C R A 44/2013	76/95	R V SANKPAL		32,000.00	12/03/13	1/24/2013
1077	C R A 500/2011	176/99			775,000.00	28/11/2013	4/7/2007
1078	C R A 157/2009	185/2009	B K RAJE		3,000.00	02/12/13	7/2/2009
1079	C R A 386/2012	193/2012	P S DANI		65,700.00	03/12/13	12/3/2013
1080	C R A 920/2012	34/100	P S DANI		14,184.80	11/12/13	12/11/2013
1081	C R A 32/2013	48/100	A M KULKARNI		3,062.00	18/12/2013	11/26/2013
1082	CRA 31/14	82/101	A J RIZIVI		40,000.00		2/13/2014
1083	CRA 648/2013	129/101	NITIN MULEY		150,000.00		12/14/2016
1084	CRA 148/14	130/101	SUSHMA SINGH		5,500.00		3/3/2014
1085	LPA (ST) 38865/00 LPA 148/01 CA 6070/2000	181/33	Ms. B.B. Deshmukh(Naredra Deshmukh)	Bhagyashree B. Deshmukh Chief Promoter V/s State Of Maharashtra & Others	5,000.00	14/05/01	4/27/2001

STATEMENT SHOWING REMITTANCE OF UNCLAIMED DEPOSITS LYING FOR MORE THAN 3 YEARS IN DECIDED JUDICIAL PROCEEDINGS LAPSE DEPOSITS TO GOVERNMENT.

	B	C	D	E	F	G	H
1086	LPA 49/02 in FA 1922/05	379/35	S. M. Railkar	Prakash Daulatrao Nalavade v/s Vijaya Daulatrao Nalavade & Others	5,000.00	29/04/2002	1/5/2004
1087	C.A. 459/04 in L.P.A. 442/04	168/42	V.P. Sawant		50,000.00	24/11/06	12/9/2004
1088	LPA 128/05 with C.A. 141/05	81/45	R.M.G. Law Associates		35,000.00	10/8/2005	7/21/2005
1089	L.P.A. 140/2000 in WP 1213/2000	209/31	Mr. Piyush Shah		1,200.00	10/5/2000	5/4/2000
1090	LPA 141/2000 in WP 1337/2000	211/31	Mr. Piyush Shah		1,200.00	10/5/2000	5/4/2000
1091	LPA 189/2001 in C.A. 1804/2000 in WP 6268/99	15/34	Shri. P. S. Dani	Smt. Hiraben Popatlal Parekh V/s Smt. Vimla Bhogilal Shah	7,106.00	13/08/2001 16/02/04	7/24/2001
1092	L.P.A. 83/04 IN WP 7193/03	66/41	A. K. Jalisatgi		Rs.1256222.00 Rs.32093.68	04/06/04 03/12/05	4/12/2004
1093	C.A. 60/04 in L.P.A. 137/03 in W.P. 6231/03	165/41	Shri. N. B. Shah		290,025.00	12/12/2007	6/25/2004
1094	L.P.A. 348/04 in WP 6609/02 C.A. 341/04	38/42	M/s Haresh Mehta and Co.		105,000.00	10/9/2004	8/6/2004
1095	L.P.A. 335/02 in W.P. 4253/02	165/42	I. V. Rao		491,000.00	24/11/04	1/31/2008
1096	L.P.A. 77/05 in WP 5247/2005	117/46	M/s Crawford Bayley Co.	Balram Lawrie and Co. Ltd. V/s Engineer Workers Asso. Ltd.	215,928.50	25/11/05	6/6/2011
1097	C.A. 67/06 in LPA 31/06 in WP 7589/2000	123/49	Mulla and Mulla & CBC	Tata Motors Ltd V/s C. K. Shwate	37,407.00	Balance After withdrawal	10/9/2006

STATEMENT SHOWING REMITTANCE OF UNCLAIMED DEPOSITS LYING FOR MORE THAN 3 YEARS IN DECIDED JUDICIAL PROCEEDINGS LAPSE DEPOSITS TO GOVERNMENT.

	B	C	D	E	F	G	H
1098	LPA 30/06 in wP 6312/05	155/49	M/s Naresh Mehta & Co.	M/s Mahindra and Mahindra Ltd. V/s Shri. V. M. Deshmukh	308,687.28	12/9/2006	6/27/2006
1099	LPA 229/07 IN C. A. 1948/06 IN W.P. 3082/01	83/55	N. R. BUBNA	S.T. AARON V/S M. P.NAYAK AND ORS	10,000.00	19/11/07	3/7/2011
1100	LPA 235/07 IN WP 3955/07	131/55	RAHUL NERLEKAR	WASP PUMPS PVT. LTD. V/S S. D. PATIL	1,041,525.00	1/12/2007	6/7/2011
1101	L. P. A. 159/2011 IN W. P. 177/2010	16/85	N. V. MASURKAR	DIVISIONAL RAILWAY MANAGER WESTERN RAILWAY V/S	681.00	16/01/2012	11/14/2011
1102	L. P. A. 181/2011 IN W. P. 5529/2009	17/85	N. V. MASURKAR	DIVISIONAL RAILWAY MANAGER WESTERN RAILWAY V/S R. R. PRABHKAR	727.00	17/01/2012	11/14/2011
1103	L. P. A. 188/2011 IN W. P. 4277/2011	30/85	S. S. DUBE	SOHAL CHAWALA V/S PRIYANKA CHAWLA	10,000.00	40886	8/24/2011
1104	LPA 134/11 in WP 2618/99	63/89	K. S. Bapat	Pieco Electronics & Electrical Ltd. V/s A. F. Pereira	1007000	2/3/2012	
1105	LPAST 11771/12 in WP 6416/11	35/91	M. S. Parasnis		17021	Balance after withdrawal	7/17/2012
1106	LPA (ST) 19540/12 IN WP 7905/10	40/100	I R KULKARNI		2,500.00	12/09/13	04/09/14
1107	LPA (ST) 19540/12 IN WP 7905/10	40/100	I R KULKARNI		2,500.00	12/09/13	04/09/14